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PART IV

Regulations, Orders, Notifications and Rules, of the Government of India, of the Government of Bihar, and of the High Court. Papers extracted from the *Gazette of India* and Provincial Gazettes. Orders of Commandants of Volunteers Corps

DEPARTMENT OF SUPPLY AND TRANSPORT NOTIFICATIONS

The 1st August 1945

No. 18672-S.T.—The following notification, issued by the Government of India in the Department of Industries and Civil Supplies, is hereby republished for general information.

By order of the Governor
C. S. JHA

Secretary to Government

New Delhi, 21st July 1945

No. 308-PA (49)/45—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to direct that the following further amendment shall be made in the Paper (Prices of Imported Paper) Control Order, 1944, namely:—

In the Schedule annexed to the said order, in Part A after the entry "Boxboard, Whiteback," the following entries shall be inserted, namely:—

"Bristol Board, white	0-11-7
Bristol Board, Coloured	0-12-7"

With reference to sub-rule (i) of rule 119 of the Defence of India Rules, the Central Government is pleased to direct—

(a) that the above general order shall be published in the *Gazette of India*; and

(b) that Press Note giving an indication of the nature of the amendment made shall be issued.

The 1st August 1945

No. 18674-S.T.—The following Press Note, issued by the Government of India in the Department of Industries and Civil Supplies, is hereby republished for general information.

By order of the Governor
C. S. JHA

Secretary to Government

PAPER AND BOARD PRICES CONTROL

By a notification issued on the 14th July 1945, the Government of India have amended (i) the Paper Price Control Order, 1944, (ii) the Paper Control (Prices of Board) Order, 1944, and (iii) the Paper (Prices of Imported Paper) Control Order, 1944, so as to enable any authority empowered in this behalf by the Central Government to exercise powers conferred on the Central Government by each of these Orders. Notifications have also been issued empowering the Provincial Governments and the Chief Commissioners to authorise any officer to direct the maintenance of records relating to paper or board, to inspect books and documents, to enter and search premises in which any transaction connected with paper is carried on, and to seize paper or board in respect of which there is reason to believe that a contravention of the relevant Orders has been or is about to be committed.

The 1st August 1945

No. 18710-S.T.—The following notification, issued by the Government of India in the Department of Industries and Civil Supplies, is republished for general information.

By order of the Governor
C. S. JHA

Secretary to Government

CORRIGENDUM

The 21st July 1945

No. 1-D.M. (1)/II/45—In the notification of the Government of India in the Department of Industries and Civil Supplies No. 1-D.M. (1)/II/45, dated the 14th July 1945, under Amendments to Schedule A—

(1) In sub-para. (i) of paragraph 2 under Anglo-French Drug Co. (Estn.) Ltd., against Sulfaguanidine—Container of 20 × 0.5 gm. tablets for the figures "3-10-0" read "3-10-9".

(2) In sub-para. (iii) of paragraph 2 under British Drug Houses Ltd., against Ephedrine Hydrochloride B.D.H. for '100 × ½ gr. tablets' appearing as the 5th item read '100 × ½ gr. tablets'.

(3) In paragraph 3, insert an asterisk before the words 'against Zinc Oxide'.

(4) In paragraph 5 under Volkart Brothers for 'Tetanus Anti-Toxin—1 C.C.' read "Tetanus Anti-Toxin".

DHARMA VIRA

Deputy Secy. to the Govt. of India

The 1st August 1945

No. 18713-S.T.—The following notifications, issued by the Government of India in the Department of Supply, are republished for general information.

By order of the Governor
C. S. JHA

Secretary to Government

Calcutta, 23rd June 1945

No. SEC-1/P4—The following notification, issued by the Iron and Steel Controller under clause II B of the Iron and Steel (Control of Production and Distribution) Order, 1941, is published for general information in supersession of this Department's Notification No. SEC-1/P2, dated 27th March 1945 (subject to paragraph 2 of the General Conditions attached to the Schedule of Base Prices).

In exercise of the powers conferred by sub-clause 1 of clause II B of the Iron and Steel (Control of Production and Distribution) Order, 1941, the Controller is pleased to notify the following schedule of maximum prices of Iron and Steel.

SCHEDULE OF BASE PRICES

(Prices in Rupees per ton)

Base Price Item No.	Materials	Maximum Base Prices at Calcutta, Bombay, Karachi or Madras					
		Column I		Column II		Column III	
		For Sales from Producers to Customers other than Secondary Producers and Registered Stockholders		For Sales from Controlled Stockholders Ex-Yards or F. O. R. Siding		For Sales by all persons other than Producers and Controlled Stockholders	
		Untested	Tested	Untested	Tested	Untested	Tested
<i>A—Bars, Structural and Plates, etc.</i>							
1	Bars & Rods (Rounds & Squares below 3" and Flats up to & including 5" wide).	235	245	260	75	320	335
2	Bars other sizes (Rounds & Squares 3" and above and Flats over 5" wide).	225	235	250	65	310	325
3	Structurals, Bearing Plates and Crossing Sleeper Bars	225	235	250	265	310	325
4	Plates 3/8" and up	222	235	247	265	307	325
5	Plates 1/8" Unannealed	243	255/8-	268	285/8-	328	345/8-
6	Plates 1/8" Annealed or Black Sheets 10 G	245	257/8-	270	287/8-	330	347/8-
7	Chequered Plates 1/4" and up	257	265	282	95	342	355
8	Boiler Plates 3/8" and up		255		285		345
9	Black Sheets Gauges 11 to 14	255	266	285	296	345	356
10	Galvanized Corrugated sheets G 24 in lengths 6/10 ft.	333	333	363	363	423	423
11	(a) Heavy Rails 50/100 lbs.		216		241		301
	(b) Heavy Rails Second Class		206		231		291
12	Fishplates for Heavy Rail Class A	256	274	281	304	341	364
13	Light Rails 30 lbs. and below	241		261		321	
14	Fishplates for Light Rails	299		324		384	
15	Tool Steel Bars (TSC 2/2A)		371		401		461
16	Bullets Proof Plates Specn. IT70C		667		677		737
17	Shell Steel Blooms 8" & 10" Squares		261		291		351
18	Shell Steel Bars 5/8" to 6" diameter and Gothic Section		278		308		368
19	Blooms, Slabs and Billets for purposes other than Re-rolling	191	191	216	221	276	281
20	Box Strapping—						
	(a) 3/4" x 24 B. G.	915		950		1010	
	(b) 1/2" x 24/26 B. G.	965		1000		1060	
21	Baling Hoops in Coils over 100' in length :—						
	(a) 3/4" x 19/20 B. G.	900		935		995	
	(b) 1" x 1/16"	770		805		865	
<i>B—Wire and Wire Products</i>							
31	Hard Bright Wire 2 to 3 S. W. G.	400	425	435	460	500	525
32	Annealed Wire do.	450	475	485	510	550	575
33	Galvanized Wire do.	500	550	535	585	600	650
34	Telegraph Wire do.		630		665		730
35	Barbed Wire do.	575		610		700	
36	Brass Coated Stapling Wire do.	500	550	535	585	600	650
37	Wire Nails 4 to 6 S. W. G.	500		540		680	
38	Large Headed or Clout Nails—Basis 1-1/2" x 14 S. W. G.	825		865		1005	
39	Spring Steel Wire (-45% to 55% Carbon Content)		1400		1470*		1960
40	Signal Wire Galvanized 48 to 54 tons T. S.		1680		1750*		2240
41	Metal Spraying Wire 2 mm (-50% to 75% Carbon Content)		1680		1750*		2240
42	Tyre Beading Wire		1120		1190*		1680

* The rates chargeable by Controlled Stockholders as per Column II above for items 39 to 42 apply to deliveries in quantities 1 cwt. and over. For quantities of less than 1 cwt. sold by Controlled Stockholders an extra of Rs. 140 per ton will be added to the above rates in respect of the items mentioned above.

GENERAL CONDITIONS

1. In respect of sales by Producers and Controlled Stockholders, the prices in Columns I and II of the schedule of Base Prices and the other provisions of this notification relevant thereto shall come into force with effect from the 1st July 1945 and, notwithstanding the rates at which an order has been booked, shall apply to all deliveries effected on or after that date.

2. In respect of sales by persons other than Producers and Controlled Stockholders, the prices in Column III and the other provisions of this notification relevant thereto shall come into force with effect from the 1st of October 1945 and, notwithstanding the rates at which an order has been booked shall apply to all deliveries effected on or after that date. The rates in Column III of the schedule of Base Prices and the other provisions, relevant thereto, including the Extras and Place Extras, published in this Department's Notification No. SEC-1/P2, dated 27th March 1945 shall continue in force in respect of deliveries effected before 1st October 1945.

3. To arrive at the base prices for places other than Calcutta, Bombay, Karachi and Madras, the Place Extras given in the Freight (Place Extras) List No. 1 of 1945 are to be taken into account in the manner indicated in each part of the schedule under "special conditions". For any place not included in this list, the place extra is the railway freight per ton at public tariff rates for steel despatched in full wagon loads to such places from the nearest of the above four ports. In any dispute regarding

the place extra the decision of the Iron and Steel Controller shall be final.

* NOTE—The Stations included under F. O. R. Calcutta, Bombay, Karachi and Madras are shown in the Freight (Place Extras) List No. 1 of 1945.

4. The base prices adjusted for place extra are for standard lengths and sizes and are subject to the extras and differentials shown in the Extras List No. 1 of 1945.

5. Prices for tested materials apply only where a copy of a Test Certificate recognised by the Government of India is supplied with the materials.

6. The chargeable weight in case of Bars (1/2" and over) Structural and Plates is Sectional Weight and in case of Rods (below 1/2") Sheets, Semis, Wire and Wire products is actual weight. In the case of materials sold on Sectional Weight to a tested specification which allows only a plus tolerance (e.g., Boiler Plates) the chargeable weight will be theoretical weight plus half the tolerance.

7. Tested materials must be within the tolerance specified, untested materials must be within the usual commercial tolerance.

8. Prices for wire include coiling. Prices for Nails include packing in boxes or gunny bags.

PART I—SPECIAL CONDITIONS FOR SALES FROM PRODUCERS TO CUSTOMERS OTHER THAN CONTROLLED STOCKHOLDERS AND SECONDARY PRODUCERS.

1. The rates shown in Column I above adjusted in accordance with the Place Extra for destination apply to

deliveries from Producers by rail in wagon loads f.o.r. destination, irrespective of whether the materials are sent under M. C. Note or R. M. C. Rate to all customers other than Controlled Stockholders and Secondary Producers. Where wagons are not fully loaded the customers shall pay the difference between the actual freight per ton and the amount of freight per ton which would have been incurred if the wagon was fully loaded.

2. For deliveries by rail in 'smalls' the sale should be made f.o.r. despatching station and the base rate shall be adjusted by adding the place extra for the Despatching Station. In such cases the actual freight must be borne by the buyer.

3. If materials sold f.o.r. destination are at the Customers' request despatched by any route other than the cheapest, the difference in freight will be borne by the customer.

4. For deliveries by road the place extra for the place at which the works are situated will be added to the rates shown in Column I and will apply ex-works.

5. Octroi and Sales or other taxes incurred in the process of delivering materials to customers will be borne by the latter.

PART II—SPECIAL CONDITIONS FOR SALES BY CONTROLLED STOCKHOLDERS

1. The rates shown in Column II above apply to all sales from Controlled Stockholders and are subject to the place extra given in the Freight (Place-Extras) List No. 1 of 1945 for the place in which the stockyard is situated.

2. All sales from Controlled stock are ex-yard or f.o.r. Siding. Delivery charges are not admissible when delivery is made ex-yard or f.o.r. Siding or into Workshops adjoining Stockholder's Yard. In other cases delivery charges shall not, except by special arrangement between the stockholder and buyer, exceed the following rates:—

	Per ton. Rs. a. p.
Calcutta and Bombay	6 4 0
Cawnpore	4 6 0
Lahore	5 0 0
Madras	4 8 0
Vizianagram	3 0 0
Jullundur	1 0 0
Karachi	3 8 0

3. The rates in Column II above are for cash sales. The question of credit facilities will be a matter for negotiations between the customer and the Controlled Stockholders.

4. Octroi, Sales or other taxes incurred in the process of delivery of materials will be borne by customers.

5. The base prices in Column II above are for sizes and lengths available in stock. Customers requiring material cut to lengths or sizes not available in stock will be required to pay cutting and wastage charges agreed between customers and the stockholders.

PART III—SPECIAL CONDITIONS FOR SALES BY ALL PERSONS OTHER THAN PRODUCERS AND CONTROLLED STOCKHOLDERS.

1. The base rates given in Column III above are ex-site and apply to sales by all persons other than producers and

Controlled Stockholders and are subject to the place extra given in the Appendix for the place where the material is lying and are not subject to additional charges for cutting or credit facilities.

PART IV—SPECIAL CONDITIONS FOR SALES TO CONTROLLED STOCKHOLDERS FROM PRODUCERS.

(a) A Controlled Stockholder is entitled to purchase at the base prices shown in Column I above plus the place extra applicable to the place where the stockholder is situated. The prices apply f.o.r. the stockholders' siding or nearest Railway Station to the Stockholders' yard.

(b) Octroi charges, Sales or other taxes incurred during transit of the materials from the producer to the Stockyard will be borne by the Iron and Steel Controller to whom the claims should be sent by the producer or Controlled Stockholder who has paid the Octroi or other taxes.

PART V—FOR SALES TO SECONDARY PRODUCERS FROM MAIN PRODUCERS

A Secondary Producer is entitled to purchase Billets or tinbar for re-rolling at the prices indicated below f.o.r. his Works Siding:—

	Per ton Rs. a. p.
Billets, Blooms and Slabs for re-rolling A and B quality.	150 0 0
Tin Bar for re-rolling	188 0 0

EXTRAS LIST NO. 1 OF 1945

A.—BARS, STRUCTURALS, PLATES, SHEETS, SEMIS AND RAILS

The following extras are to be added over the base prices for the sections, qualities, etc., specified below:—

A.—Base Price Item No. 1—Bars (Rounds and Squares below 3" and Flats up to and including 5" wide).

1. (i) Rounds and Squares $\frac{1}{2}$ " and below		Extras per ton
		Rs. A. P.
$\frac{3}{8}$ "	...	3 12 0
$\frac{7}{16}$ "	...	25 0 0
$\frac{3}{4}$ "	...	25 0 0
$\frac{5}{16}$ "	...	60 0 0
$\frac{1}{2}$ "	...	75 0 0
$\frac{3}{16}$ "	...	100 0 0
(ii) Limit Bars (Rounds and Squares to half the tolerance prescribed in I. R. S. S. M. 6/34 and Hexagons to I. R. S. S. M. 5/40—over tested Base Price).		25 0 0
(iii) Hexagon Bars	...	37 8 0
(iv) Half Round Bars (over price of Flats of same thickness and width).	...	50 0 0
(v) Hexagon Bars to I. R. S. S. T. 3/38	...	33 0 0
(vi) Agrico Bars—		
(a) Extra for Shape (Octagons)	...	6 0 0
(b) Extra for High Carbon (.6/.7% Carbon).	...	90 0 0

2 Thin Flats—(Extra in rupees per ton)

Width	Thickness									
	16 G or 1/16"	14 G or 5/64"	12 G or 3/32"	10 G or 1/8"	3/16"	1/4"	5/16"	3/8"	7/16"	1/2"
3/8"	115
1/2"	180	140	115	110	30	25	25	..
5/8"	110	30	25	25	..
3/4"	160	120	105	100	30	25	25	25
7/8"	100	25	25	25	..
15/16"	100	25	25	25	25
1"	130	115	100	60	25
1-1/8"	60	25
1-1/4"	120	110	80	60	25
1-3/8"	60	25
1-1/2"	120	90	60	60	25
1-5/8"	60	25
1-3/4"	100	70	50	35	25
1-7/8"	35	25
2"	80	60	30	35	25
2-1/8"	35	25
2-1/4"	80	60	20	35	25
2-3/8"	35	25
2-1/2"	80	50	35	35	25
3-1/8"	7/8

		Rs. a. p.	C.—Base Price Item No. 3—Structurals.		Rs. a. p.
3. Bevelled Flats—			1. Joists—		
1-1/2" x 1" x 1/4"	10 0 0	24" x 7-1/2"	15 0 0
2" x 1/4" Flats with Top Round Edges.	10 0 0	22" x 7"	11 4 0
B.—Base Price Item No. 2—Bars other sizes			20" x 6-1/2"	7 8 0
i. Rounds—			18" x 6"	7 8 0
3" to 5"	13 12 0	4-3/4" x 1-3/4"	15 0 0
6"	20 0 0	4" x 3" x 10 lbs. or 9.5 lbs.	7 8 0
6-1/2"	26 4 0	4" x 2-21/32"	3 0 0
7"	33 12 0	4" x 2" L. W. Joist	15 0 0
8"	46 4 0	4" x 1-3/4"	15 0 0
2. Squares—			3" x 1-1/2"	
3", 3 1/8", 3-1/4" & 3-1/2"	13 12 0	2. Channels—		
3. Large Flats (including R. E. Flats)—			15" x 4"	7 8 0
(i) Width 8" and over—			12" x 3-1/2"	7 8 0
(a) Thickness 1/2" and over		3 12 0	10" x 4"	7 8 0
(b) .. under 1/2" to 3/8"		7 8 0	10" x 3-1/2"	7 8 0
(c) .. " 3/8" to 5/16"		11 4 0	10" x 3"	7 8 0
(d) .. " 5/16" to 1/4"		13 12 0	9" x 3-1/2"	7 8 0
(ii) Width over 5" and under 8"—			9" x 3"	7 8 0
(a) Thickness 1/2" and over		7 8 0	8" x 3"	7 8 0
(b) .. under 1/2" to 3/8"		8 12 0	7" x 3"	7 8 0
(c) .. " 3/8" to 5/16"		12 8 0	6" x 3"	7 8 0
(d) .. " 5/16" to 1/4"		16 4 0	5" x 2-1/2"	11 4 0
			4" x 2" x 7.91 lbs.	16 4 0
			4" x 2" x 7.09 lbs.	18 12 0
			3" x 1-1/2"	22 8 0
			1-1/2" x 1-1/4"	35 0 0
			3. (a) Angles—		

	1/2"	7/16"	3/8"	5/16"	1/4"	3/16"	9/64"	1/8"
	Rs. a.	Rs. a.	Rs. a.	Rs. a.	Rs. a.	Rs. a.	Rs. a.	Rs. a.
5" x 3"	1 4
4" x 4"	1 4
4" x 3"	1 4
3-1/2" x 3-1/2"	1 4	3 12
3-1/2" x 3"	1 4
3-1/2" x 2-1/2"	1 4	3 12
3" x 3"	1 4	3 12
3" x 2-1/2"	5 0	5 0	5 0	7 8	8 12
3" x 2"	5 0	7 8	8 12
2-3/4" x 2-3/4"	5 0	7 8	8 12
2-1/2" x 2-1/2"	5 0	5 0	5 0	7 8	8 12
2-1/2" x 2"	11 4	12 8	15 0
2-1/2" x 1-1/2"	..	11 4	11 4	12 8	15 0
2-1/4" x 2-1/4"	11 4	12 8	15 0
2" x 2"	10 0	..	11 4	12 8	15 0	18 12	..	25 0
2" x 1-1/2"	20 0
1-3/4" x 1-3/4"	18 0	..	20 0	20 0	20 0
1-3/4" x 1-1/2"	30 0
1-1/2" x 1-1/2"	16 4	18 12	20 0	23 12
1-1/4" x 1-1/4"	25 0	28 12	..	30 0
1" x 1"	25 0	27 8	35 0	35 0
3/4" x 3/4"	25 0	27 8	..	70 0

(b) Angles—		Rs. a. p.	6. Bridge Rails—		Rs. a. p.
8" x 8"	15 0 0	56 lbs. and 70 lbs.		52 8 0
3" x 2" x 1/4" (Wagon Doors)	20 0 0	D.—Basic Price Item No. 4—Plates 3/8" and up.		
3" x 2" x 1/4" (Door Striking Bars)	20 0 0	1. Thickness 5/16"		
3" x 2" x 1/4" (Horn Check Section)	20 0 0	1/4"		3 12 0
2-1/2" x 2-1/2" x 3/8" (with round back and sq. root).	10 0 0	3/16"		7 8 0
2-1/2" x 2-1/2" x 1/4" (with round back and sq. root)	10 0 0	2. Circular or half Circular Plates		11 4 0
2-1/2" x 2-1/2" x 3/8" (with round back and sq. root).	10 0 0	3. Miscellaneous—		25 0 0
2-1/2" x 2-1/2" x 1/4" (with round back and sq. root).	10 0 0	Plates below 24" wide		10 0 0
			Plates weighing over 2 tons per piece		10 0 0
			Cold Flattening 3/16" and up		10 0 0
			4. Normalising—3/16" and up		15 0 0
4. Bulb Angles—			E.—Basic Price Item No. 5—Plate 1/8" Unannealed.		
10" x 3-1/2" x 3/8" and thicker	5 0 0	1. Plates under 24" wide		10 0 0
5-1/2" x 3" x 3/8"	7 8 0	2. Normalising		7 8 0
4" x 2-1/2"	16 4 0	F.—Basic Price Item No. 6—Plate 1/8" Annealed.		
5. Tees—			1. Plates under 24" wide		10 0 0
5" x 3" x 3/8"	15 0 0	2. Normalising		7 8 0
4" x 3" x 3/8"	15 0 0	3. Deep Drawing Quality Plates tested to B.S.S. 5006/208		11 4 0
4" x 3" x 7/16"	15 0 0	G.—Basic Price Item No. 7—Chequered Plates		
3" x 3" x 3/8"	15 0 0	1. Thickness 3/16"		
2-1/2" x 2-1/2" x 3/8"	22 0 0	2. Circular or half Circular Plates		10 0 0
2-1/2" x 2-1/2" x 1/4"	23 12 0	3. Miscellaneous—		25 0 0
2" x 2" x 1/4"	28 12 0	Plates below 24" wide		10 0 0
2-1/4" x 2-1/4" x 1/4"	25 0 0	Plates weighing over 2 tons per piece		10 0 0
2" L. W. Tees	33 12 0	Cold Flattening 3/16" and up		10 0 0
1-3/4" x 1-3/4" x 3/16" 2.14 lbs.	40 0 0			
1-1/2" x 1-1/2" x 1/4"	35 0 0			

4. Normalising—3/16" and up ..	Rs. a. p.	15 0 0
1/8" ..	7 8 0	
H.—Basic price Item No. 8—Boiler Plates		
3/8" and up.		
1. Thickness—5/16" ..	3 12 0	
1/4" ..	7 8 0	
3/16" ..	11 4 0	
2. Circular or half Circular Plates ..	25 0 0	
3. Miscellaneous—		
Plates below 24" wide ..	10 0 0	
Plates weighing over 2 tons per piece ..	10 0 0	
Cold Flattening 3/16" and up ..	10 0 0	
4. Normalising—3/16" and up ..	15 0 0	
I.—Basic price Item No. 9—Black Sheets (Gauges 11—14).		
1. Extra for Gauge—15 to 16 G. ..	6 0 0	
17 to 18 G. ..	10 0 0	
19 to 20 G. ..	15 0 0	
21 to 22 G. ..	25 0 0	
23 to 24 G. ..	28 0 0	
25 to 26 G. ..	35 0 0	
27 G. ..	50 0 0	
28 G. ..	57 0 0	
29 G. ..	64 0 0	
30 G. ..	77 0 0	
31 G. ..	84 0 0	
2. Extra for Special Processing—		
(i) Unannealed Corrugated ..	5 0 0	
(ii) Annealed ..	13 0 0	
(iii) Cold Rolling (for each pass) ..	5 0 0	
(iv) Roller Levelling ..	5 0 0	

(v) Pickling (once pickled)—			Rs. a. p.
(a) 14/24 G. ..	18 0 0		
(b) 25/26 G. ..	26 0 0		
(vi) Coating with Linseed Oil ..	10 0 0		
3. Extras for Special Quality—			
(i) Black Panel Sheets tested to I.R.S. Specification No. M. 22/39 up to 24 G (over Tested Base Price).	65 0 0		
(ii) Black Sheets to a modification of B.S. Specification No. 13 of 1916 (over tested Base Price).	5 0 0		
(iii) High Carbon Sheets—			
40% to under 50% Carbon	35 0 0		
50% " " 60% "	50 0 0		
60% " " 70% "	60 0 0		
70% " " 80% "	218 0 0		
(N.B.—Where High Carbon Sheets call for carbon range within more than one of the above specifications the higher extra will be recoverable. For instance if 35% to 55% Carbon Sheets are required the extra will be Rs. 50 per ton).			
(iv) Double Seaming quality	} 15 0 0		
(v) Dead Soft quality			
(vi) Double Annealed Sheets			
(vii) Drum quality			
(viii) Deep Drawing or Deep Stamping quality.			
(ix) Normalising ..	20 0 0		
(4) Extras for Special Sizes—			
(i) Black sheets—			

Size	Gauges							
	12 G.	14 G.	15 G.	16 G.	21/23 G.	24 G.	25 G.	26 G.
	Rs. a.	Rs. a.	Rs. a.	Rs. a.	Rs. a.	Rs. a.	Rs. a.	Rs. a.
2'—3'×1'	7 8
3'×1'	7 8
3'×1'—8"	7 8
3'×2"×2'—4"	3 12
4'×1'—6"	3 12
6'×1'—3"	3 12
6'×8"	11 4
8'—6"×6"	11 4	7 8
9'×3"
9'×16" ..	3 12	3 12	..	3 12	..	3 12	7 8	..
9'×18" ..	3 12	3 12	..	3 12	..	3 12	7 8	..
10'×16" ..	7 8	3 12	..	3 12	..	3 12	11 4	..
10'×18" ..	7 8	3 12	..	3 12	..	3 12	11 4	..
10'×3'
10'×4'—8"	20 10	15 0
11'×3'	7 8	..	7 8
11'×3'—3"	7 8
11'×3'—9"	13 2
11'×4'	11 4	..	13 2
11'—4'1/2"×4'—6'1/2"	28 2
11'3/4"×2'3/4"	7 8
12'×2'	15 0
12'×3'	15 0	15 0	15 0	18 12	18 12	..	30 0
12'×4'	18 12	..	20 0
12'×4'—8"	35 10

(ii) Black Corrugated Sheets—			Rate per ton
(1) 24 G×8/3" Corr. ×11'—0" ..	11 0 0		Rs. a. p.
(2) 24 G×8/3" " ×16'—6" ..	Nil		
(3) 26 G×10/3" " ×9'—0" ..	7 8 0		
(4) 26 G×10/3" " ×10'—0" ..	15 0 0		
(iii) The following extras will apply to sizes not mentioned above—			
(a) For width over 3' and under 3 1/2' for such gauges as can be supplied in these widths	3 0 0		
(b) For width 3 1/2' and up to 4' for such gauges as can be supplied in these widths	5 0 0		
(c) For widths over 4' and up to 4 1/2' for such gauges as can be supplied in these widths	8 0 0		
(iv) For non-standard sizes of sheets (but not smaller than 4'×2')	15 0 0		
(v) Resheating to a tolerance closer than plus 3/8"	15 0 0		

(5) Panel Plates—			Rate per ton
(i) Crating Charges (per ton) for Panel Plates—			Rs. a. p.
Box weighing approximately 2 tons Gross	32 8 0		
Box weighing approximately 5 tons Gross	25 0 0		
Box weighing approximately 2 Cwts. Gross	35 0 0		
Box weighing (Extra Strong) 2 Cwts. Gross	40 0 0		
(ii) Inspection of Panel Plates—			
All Panel Plates will be put up for surface inspection by Government and the Inspection fee will be charged to the customer.			
J.—Base Price Item No. 10—Galvanised Corrugated Sheets (G 24×6'10 ft. long)			
1. (i) Gauge & Length—			Rate per tons.
16 G. Less than the Basis Price	15 0 0		Rs. a. p.
16 G. 11' long .. Do.	4 0 0		
17/18 G. .. Do.	10 0 0		

		Rate per tons		Rs.	a.	p.
19/20 G.	.. Less than the Basic Price	7	0	0		
16 G. 12'	.. Over the Base Price	3	0	0		
17/18 G. 11'	.. Do.	do.	1	0	0	
17/18 G. 12'	.. Do.	do.	8	0	0	
19/20 G. 11'	.. Do.	do.	4	0	0	
19/20 G. 12'	.. Do.	do.	11	0	0	
21/24 G. 11'	.. Do.	do.	18	6	0	
21/24 G. 12'	.. Do.	do.	30	0	0	
25 G. 6/8'	.. Do.	do.	25	0	0	
25 G. 9'	.. Do.	do.	32	0	0	
25 G. 10'	.. Do.	do.	37	0	0	
25 G. 11'	.. Do.	do.	48	0	0	
25 G. 12'	.. Do.	do.	73	0	0	
26 G. 6/8'	.. Do.	do.	37	0	0	
26 G. 9'	.. Do.	do.	48	0	0	
26 G. 10'	.. Do.	do.	54	0	0	
26 G. 11'	.. Do.	do.	72	0	0	
26 G. 12'	.. Do.	do.	92	0	0	
27 G.	.. Do.	do.	41	0	0	
28 G.	.. Do.	do.				
29 G.	.. Do.	do.	55	0	0	
30 G.	.. Do.	do.	65	0	0	
(ii) For Non-standard Sizes.			15	0	0	
2. Plain Sheets—						
(i) For Standard Sizes			7	0	0	
(ii) For Non-Standard Sizes, not less than 6' in length and 2' in width (edges un-galvanised where sheared.)			22	0	0	
(iii) Plain Sheets 19 75" x 3 875" x 22/24G.			26	0	0	
(iv) Drum Quality Sheets			10	0	0	
3. Tested Sheets (I. S. D. Spocn. G/Metals 41/H) (over tested base price)						
(i) "Prime Merchant" quality—						
(1 1/2 oz. Spelter) 16/24 G			10	0	0	
(do. do.) 26 G			15	0	0	
(ii) "Special" quality—						
(2 oz. Spelter) 16/20 G			15	0	0	
Do. 21/24 G			30	0	0	
Do. 26 G			45	0	0	
4. Depth of Corrugation—						
For 3/4" depth of Corrugation			7	0	0	
K.—Base Price Item No. 11—Heavy Rails						
1. Sandberg Controlled Cooled Rails			2	0	0	
2. Chrome Steel Rails—						
(a) Ordinary			40	0	0	
(b) Special			60	0	0	
3. Rails for Switches and Crossings in standard lengths of not less than 27' and not more than 42'.			10	0	0	
4. 115 lbs. Section Rails			20	0	0	
5. Rails over 42' but not exceeding 45' in length in ordinary quality not subject to controlled cooling treatment.			2	8	0	
6. Rails less than 27' other than Switches and Crossings.			10	0	0	
7. Drilling bond-holes			3	8	0	
8. Specified lengths of not less than 27'			10	0	0	
L.—Base Price Item No. 12—Fishplates for Heavy Rails, Class A—						
1. "B" Class Fishplate			25	0	0	
2. Drilling bond-holes			3	8	0	
M.—Base Price Item No. 13—Light Rails 30 lbs. and below—						
1. Specified length			10	0	0	
N.—Base Price Item 14—Fishplate for light Rails—Nil						
O.—Base Price Item No. 15—Tool Steel Bars TSC/2 or TSC/2A—						
1. Rounds 3" to 5" and Squares 3" to 3 1/2"			3	12	0	
2. Flats over 5" and under 8" thickness under 1/2 down to 1/4".			2	8	0	
3. Flats 1" to 2 1/2" wide, thickness 1/8" or 3/16".			10	0	0	
4. Flats under 1" wide, thickness 1/8"			25	0	0	
5. Flats under 1" wide thickness 3/16"			20	0	0	
6. " 1" " 1/4" or 5/16"			15	0	0	
7. " 1" " 3/8" and over			10	0	0	
8. Octagonal Bars 3/4" to 1 1/4"			6	0	0	
P.—Base Price Item No. 16—Bullet Proof Plate Specification. IT70C—						
1. Final Heat Treatment			25	0	0	
2. Sectional Extras—						
(i) 4 MM Thick			15	0	0	
(ii) 5 MM " "			12	4	0	
(iii) 6 MM " "			9	8	0	
(iv) 7 MM " "						
(v) 8 MM " "						
3. For Special Annealing preparatory to Gas Cutting of Plates—10 MM thick and over.			21	0	0	
4. For Gas Cutting			5	0	0	
5. For each hole drilled			0	8	0	
Q.—Base Price Item No. 17—Shell Steel Bars—						
Nil						
R.—Base Price Item No. 18—Shell Steel bars—						
1. 8" diameter or Gothic Section			26	4	0	
S.—Base Price Item No. 19—Blooms, Slabs and Billets for purposes other than Rolling—						
1. (a) For Billets to I. R. S. S. M 6/34 Class V (Boiler quality).			6	4	0	
(b) Boiler Rivet quality Billets			6	4	0	
2. Telegraph Wire quality			30	0	0	
3. 35/40 ton Tensile Basic Open Hearth quality.			30	0	0	
4. Tiscom quality Billets and Tiscom Rivet quality Billets.			35	0	0	
5. Electric Spring Steel Billets—						
(i) Specification M10/34			216	0	0	
(ii) " M11/34 Water Hardened			216	0	0	
(iii) " M11/34 Oil Hardened			226	0	0	
(iv) " M24/34			266	0	0	
(v) " M25/34			291	0	0	
(vi) " M10 (Basic Open Hearth.)			166	0	0	
6. For Electric High Carbon Spring Steel Billets Analysis of Billets (carbon percentage)—						
(i) .5 to .6			216	0	0	
(ii) .61 to .75			233	0	0	
(iii) .76 to .90			250	0	0	
(iv) .91 to 1.2			266	0	0	
NOTES—Extras for Blooms, Slabs and Billets for purposes other than Re-rolling will also apply to Billets, Blooms and Slabs for re-rolling.						
T.—Miscellaneous Extras on all Steel—						
1. Special quality—						
(a) Electric Steel—						
"C" Class			70	0	0	
"D" Class			97	8	0	
(b) Open Hearth Steel—						
"C" Class			11	4	0	
"D" Class			37	8	0	
(c) Tiscom High Tensile Bars and Structural.			35	0	0	
(d) Tiscom High Tensile Plates			45	0	0	
(e) Tiscom Sheets			67	0	0	
(f) Tiscom Bars and Structural			65	0	0	
(g) Tiscom Plates			72	8	0	
(h) Tiscom Sheets			80	0	0	
(i) Flanging Pressing quality Plates and Flats.			7	8	0	
(j) Boiler quality Bars and Structural			6	4	0	
(k) Steel tested to Lloyds Specifications—						
(i) Black Sheets			10	0	0	
(ii) Plates and all Sections			4	8	0	
(l) (i) For Normalising Bars—						
Rounds & Squares 3" to 8"			15	0	0	
Bars Weighing 1.502 lbs. per ft. and heavier.			30	0	0	
Bars under 1.502 lbs. to .663 lbs. per ft.			45	0	0	
Bars under .663 lbs. to .373 lbs. per ft.			60	0	0	
Bars under .373 lbs. per ft.			90	0	0	
(ii) For Izod test			5	8	0	
(m) (i) Bars to BSS 51 Grade "A"			30	0	0	
(ii) Bars to BSS 64 and Specn. T. 3			33	0	0	
(n) Bars to I. R. S. S. M. 2 1/2/35—						
(i) Basic Open Hearth Class X			21	4	0	
Ditto XI			47	8	0	
(ii) Electric or Acid Steel X			80	0	0	
Ditto XI			107	8	0	
(o) (i) Bars to Specification EN-6			97	8	0	
(ii) Ditto EN-8			83	12	0	
(iii) Ditto EN-10			137	8	0	
(iv) Ditto EN-32			50	0	0	
(p) (i) Extra for Specification I. R. S. S. R. 18/37 (Acid Steel.)			90	0	0	

Destination	Freight from the nearest Port Rs. A.	Destination	Freight from the nearest Port Rs. A.	Destination	Freight from the nearest Port Rs. A.	Destination	Freight from the nearest Port Rs. A.
Bankura ..	12 4	Bhopal ..	37 8	Calicut ..	30 4	Danea ..	17 0
Banmankhi Jn. ..	22 4	Bharkunda ..	19 4	Cambay ..	23 4	Dangarwa ..	25 8
Banau ..	63 4	Bhusaval ..	21 4	Campbellpur ..	60 0	Darbhanga ..	27 0
Bansabati ..	5 8	Bicavol ..	17 12	Cananore ..	22 12	Darjeeling ..	55 8
Banta Raghunath- gauh. ..	34 0	Bihta ..	25 8	Captainganj ..	31 8	Daryabad ..	41 4
Baptla ..	16 12	Bijapur ..	26 12	Canvnpore (Central Goods & Juhi). ..	44 0	Daryakhan ..	48 8
Barabani ..	10 8	Bijainagar ..	41 12	Chaibasa ..	15 8	Daryapur Jn. ..	39 12
Barabanki ..	42 12	Bijnor ..	57 4	Chakradharpur ..	15 8	Datia ..	51 0
Baraduar ..	29 8	Bikner ..	43 8	Chakia ..	28 0	Daurala ..	57 0
Bara Jamda ..	18 12	Bikramgunj ..	28 4	Chak Jhumra ..	48 0	Davangere ..	30 8
Barakar ..	11 4	Bilara ..	42 0	Chaklala ..	61 0	Deosa ..	30 8
Baramati ..	17 8	Bilaspur ..	32 8	Chakulia ..	10 4	Dhra-Dun ..	62 0
Barant ..	58 4	Biha ..	55 4	Chalisgaon Jn. ..	15 12	Delhi-on-Sono ..	24 12
Baroli ..	15 0	Bilimora ..	12 0	Chamarajanagar ..	25 4	Delhi New ..	54 12
Barolily ..	52 12	Bilochpura (Agra) ..	54 0	Champa ..	30 4	Delhi Old Kishan- gunj. ..	54 12
Barhaj Bazar ..	35 4	Bina ..	43 8	Champion ..	15 4	Delhi Shahadara ..	
Barhni ..	33 8	Bindki Road ..	42 4	Chananwala ..	46 4	Deoband ..	57 12
Barisal (Rail cum Steamer). ..	19 8	Eir ..	27 12	Chanasma ..	28 12	Devgad Baria ..	25 0
Barkakana ..	18 4	Bimmitrapur ..	21 0	Chanda Fort ..	40 8	Dhamangaon ..	32 4
Barkuhi ..	44 4	Birsinghpur ..	42 0	Chanda ..	40 8	Dhampur ..	57 4
Barnagar ..	32 4	Bisalpur ..	55 0	Chandausi ..	54 4	Dhamtari ..	40 8
Barnala ..	52 8	Biswan ..	47 0	Chandernagore ..	3 4	Dhanbad ..	13 0
Baroda Jn. ..	19 8	Bobbili Jn. ..	39 0	Chandil ..	14 8	Dhanushkodi ..	28 0
Barrackpore ..	2 8	Bodvad ..	22 4	Chandpur Siau ..	57 4	Dhariwal ..	56 8
Barsi ..	21 0	Bogra ..	17 4	Chandpur Ghat ..	37 4	Dharwar ..	27 0
Barsoighat ..	21 8	Bolpur ..	8 4	Chandur ..	31 8	Dhinoj ..	27 12
Barwaha ..	28 8	Bombay ..	Nil	Charbagh ..	43 0	Dholka ..	26 4
Basti ..	31 8	Central ..		Charbhujia Road ..	38 8	Duolpur ..	56 0
Batala ..	55 12	Byculla ..		Chaumuhani ..	16 8	Dhond ..	13 12
Bauria ..	3 8	Carnac ..		Chaugail ..	4 0	Dhrangadra ..	28 4
Bayana ..	51 8	Bunder ..		Chengigarh ..	44 8	Dhulia ..	18 12
Bas ..	56 0	Badr ..		Chheharis ..	53 12	Dhuri Jn. ..	53 12
Beawar ..	37 4	Mahim ..		Chheoki ..	35 12	Dibai ..	53 8
Bechraji ..	28 0	Matunga ..		Chhota Udaipur ..	24 12	Dibrugarh ..	55 0
Begu Sarai ..	24 0	Parel ..		Chhuchhapura Jn. ..	21 12	Didwana ..	46 4
Behariganj ..	23 8	Sion ..		Chicacole Road ..	33 12	Digboi ..	51 8
Behea ..	27 4	Wadi ..		Chichawatni Road ..	43 8	Digha Ghat ..	24 8
Behtagokul ..	48 0	Bunder ..		Chichoki Malian Jn. ..	51 12	Dighwara ..	28 4
Belahoba ..	23 8	Pommidi ..	15 0	Chikodi Road ..	23 12	Diksal ..	15 0
Belanganj (Agra) ..	46 8	Bonakalu ..	23 12	Chindwara ..	43 12	Dildarnagar ..	30 12
Belapur ..	16 8	Borsad ..	21 0	Chintamani ..	17 8	Dinajpur ..	20 4
Belagaum ..	26 4	Bowringpet ..	13 12	Chirmiri ..	42 4	Dinapore ..	24 8
Belghuriah ..	2 4	Brahmanbaria ..	16 0	Chitorgarh ..	38 0	Indigul ..	20 0
Bellary Jn. ..	22 8	Broach ..	16 8	Chittagong ..	21 8	Dobhi ..	33 8
Belpahar ..	24 12	Budaun ..	55 4	Chittaldiroog ..	30 4	Dohad ..	25 8
Benares Catt. ..	30 8	Budge-Budge ..	2 8	Chittor ..	8 12	Dondaiche ..	21 12
Bercha ..	36 4	Budhgaon ..	22 0	Chomra-Samod ..	45 12	Dongargarh ..	41 4
Berhampur (Gan- jam). ..	27 12	Budhlada ..	51 4	Choranda ..	19 8	Dornakul ..	25 12
Bermo ..	15 8	Budai ..	34 12	Chowkaghat ..	44 12	Dornachellam Jn. ..	23 4
Bettiah ..	32 12	Bulandshahr ..	54 12	Chowrashi ..	11 8	Drug ..	38 8
Betul ..	38 4	Bulsar ..	11 4	Chuadanga ..	7 4	Dubrajpur ..	11 0
Rezwada ..	20 0	Burdwan ..	6 4	Chuharkana ..	51 0	Dumraon ..	28 8
Bhadra ch ella m Road. ..	28 4	Eurlampur ..	23 8	Chumar ..	31 0	Duadiod ..	48 12
Bhadravati ..	28 4	Burhwal Jn. ..	44 0	Chupra ..	29 4	Durgapur ..	8 12
Bhadreswar Ghat ..	3 0	Burnco Siding ..	11 0	Cochin Port ..	31 8	Dwarapudi ..	27 0
Bhaga ..	13 12	Burnpore ..	13 4	Cochin (Out Agency) ..	32 8	Dwarka ..	41 0
Bhagalpur ..	19 8	Buxar ..	29 4	Cocanada (Port & Town). ..	28 12	Ellore ..	22 4
Bhairab Bazar ..	22 8	Calcutta ..	Nil	Coimbatore ..	22 12	Erandol Road ..	21 8
Bhairangarh ..	28 8	Belaghat ..		Coloneiganj ..	44 8	Ernapura Road ..	35 0
Bhalaj ..	21 8	Belur ..		Comilla ..	15 12	Ernakulam ..	31 0
Bhandara Road ..	40 0	Charakdanga ..		Cooch Behar ..	26 8	Erode ..	18 12
Bhangoora Ghat ..	12 12	Chitpur ..		Cossimbazar ..	9 12	Etawah ..	49 12
Bapitabi Jn. ..	28 4	Cossipore ..		Cuddapah ..	12 12	Falna ..	35 8
Bharatpur Jn. ..	52 0	Cossipore Road ..		Cuttuck ..	19 8	Farukhabad ..	50 8
Bharthua ..	49 0	Dum-Dum Cantt. ..		Dabhoi Jn. ..	20 8	Farukhnagar ..	53 8
Bhatpara ..	27 4	Howrah ..		Dacca ..	11 4	Fatchgarh ..	50 8
Bhatinda ..	49 12	Jugg rnah Ghat ..		Dacca (Steamer Ghat). ..	15 12	Fatehnagar ..	40 4
Bhavnagar ..	33 12	K. P. Decks ..		Dadri ..	51 12	Fatehpur ..	40 12
Bhavnagar Para ..	33 12	Kadamtala ..		Dahadari ..	33 8	Fazilka ..	49 0
Bhilai ..	38 0	Kalighat ..		Dahagaon ..	33 8	Feni ..	50 8
Bhilpur ..	21 4	Kulpighat (Sahib Bazar). ..		Dahej ..	19 8	Ferok ..	29 8
Bhilwara ..	40 4	Meerbahar Ghat ..		Dailvera ..	43 4	Ferozepore Cantt. ..	50 4
Blimovaram ..	24 8	Narkeldanga ..		Dakor ..	22 0	Ferozepore City ..	50 4
Bhiwani ..	52 8	Neintola Ghat ..		Dalmia Dadri ..	53 8	Forbesganj ..	49 12
Bhojudih ..	12 12	Ramkristapore ..		Dalmianagar Siding ..	24 12	Fort Gloster ..	24 0
Bhojaganj (Goods shed). ..	50 4	Sealdah ..		Dapatpur ..	54 12	Fort Songhad ..	4 0
Bhongir ..	33 4	Shalimar ..		Dalsing Sarai ..	24 8	Fyzabad ..	16 12
		Strand Ware House. ..		Daltonganj ..	26 4	Gadag ..	38 8
		Suikes ..		Daman Road ..	10 4	Gadavada Jn. ..	39 0
		Ultadanga ..		Damon ..	49 12	Gadgucha-Alat ..	38 8
						Godwal ..	28 12

Destination	Freight from the Nearest Port	Destination	Freight from the Nearest Port	Destination	Freight from the Nearest Port	Destination	Freight from the Nearest Port
	Rs. A.		Rs. A.		Rs. A.		Rs. A.
Gaibandha	19 8	Hirdagarh	41 0	Junagad Jn.	38 0	Kharsalia	22 0
Gajroula Jn.	62 12	Hissar	51 4	Junior Deo	42 4	Kharsia	28 4
Galgolia	29 0	Hobli Alur	39 12	Kabul River	62 4	Khatauli	57 8
Gandevi	12 0	Hooghly	3 4	Kadi	26 4	Khet-Brahma	29 4
Gangai Kondan	28 8	Hoshangabad	34 12	Kadua	26 8	Khekra	56 8
Gangapur City	48 8	Hoshiarpur	57 0	Kailal	53 0	Kherli	50 8
Garmukhtesar	54 12	Hospet	25 8	Kala Amba	15 12	Khirdoh Jn.	44 0
Garhwa Road	27 12	Hotgi	22 4	Kalabagh	54 12	Knolahati	19 12
Gauhati	39 8	Howbagh (Jubbulpur)	50 4	Kalimpong	43 8	Knulna	5 0
Gaya	21 8	Hubli	27 12	Kanipahari	10 4	Khurai	44 4
Ghatsila	11 4	Hyderabad (Decan.)	35 8	Kalyaganj	22 0	Khurda Road	21 8
Ghazipur Ghat	31 4	Ib	24 4	Kalka	60 12	Khurja City	58 0
Gholiapur	4 4	Ichapur	3 0	Kaloi	24 12	Kaurj. Jn.	53 8
Ghoradongri	36 12	Ichhapuram (Ganjam.)	28 12	Kapi	47 12	Khusab	51 8
Giddarbaha	48 12	Indore	31 4	Kalyan	5 4	Kila Raipur	55 12
Gidni	9 12	Ishardi Jn.	11 4	Kamarhatti	2 8	Kikee	10 8
Gielle Khola	33 4	Itarsi	33 12	Kamptee	38 4	Kirkond	14 0
Giridih	15 8	Itkial	28 0	Kanchrapara	3 8	Kirloskarvadi	21 0
Godhra	22 4	Itwari (Nagpur)	37 8	Kandivlee	4 12	Kishanganj	40 0
Gohana	55 12	Izatnagar	54 0	Kandra	13 12	Kishanganj	24 0
Goilkera	16 12	Jadeharia	32 8	Kanhan	38 4	Kishanganj	20 8
Gojra	45 0	Jagadhri	57 8	Kankaria	23 8	Kistna Canal	17 0
Goia Gokaran Nath	50 12	Jagraon	53 12	Kankinara	3 4	Kodai Kanal Road	21 0
Goiakganj	24 8	Jaithari	38 0	Kantha	57 4	Kodarma	18 0
Golden Rock	16 0	Jaitu	51 0	Kapadvanj	24 8	Koduru	9 4
Golra	61 0	Jelamb	25 0	Kapasla	40 0	Kohat Cantt.	60 8
Gomoh	14 4	Jalarpet	11 0	Kaparthala	54 4	Kochapur	23 8
Gonda	43 0	Jalgaon	20 4	Karachi	Nil	Konnagar	2 4
Gondal	43 0	Jaisi	52 12	Karachi City	Nil	Kopangaon	15 4
Gondia	43 0	Jajala	22 0	Karchi Cantt.	Nil	Kopbal	26 8
Gooty	19 4	Jallor	30 12	Karad	19 8	Koregaon	17 8
Gopalpur	11 8	Jalpaiguri	22 12	Karaikkal	16 0	Kosamba	15 8
Gorakhpur	37 0	Jamalpur	21 4	Karaikkudi	19 12	Kosi Kalan Jn.	52 8
Goraya	56 4	Jambusar	18 12	Karamsad	11 12	Kosli	52 0
Gorion	46 8	Jammu (Tawri)	57 4	Karanja	31 4	Kotah	40 12
Gorumahisani	15 8	Jamnagar	35 12	Karmad	20 4	Kotdwara	57 4
Got	5 12	Jannur	22 4	Kareli	39 12	Kothapetta	36 12
Goya Gate	19 4	Janjuria	10 4	Kerengi	54 4	Kothgangad	26 4
Gubsi	21 4	Janakpur Road	28 12	Kerera (Bhupalsagar)	38 12	Kot Kapura Jn.	51 4
Gudivada	21 12	Jangaon	31 12	Karal	57 8	Kotma	40 0
Guliyattam	8 8	Jaora	31 8	Karur	19 12	Kot Melaham	40 12
Gudiavalleru	22 4	Jasai Jha jail	27 0	Karwandia	25 8	Kottavalasa	36 4
Gudur	7 4	Jarangap	16 0	Karwi	41 4	Kovilpatti	26 4
Gujarkhan	59 8	Jaranwala	48 12	Kashi	30 4	Kovvur	26 0
Gujanwala	55 0	Jargaon	54 12	Kasur	50 12	Krishnagar	5 12
Gujrat	54 0	Jarwal Road	45 0	Kathgodam	59 4	Krishnarajapuram	16 0
Gulbarga	26 4	Jaswantnagar	50 8	Katdal	23 12	Kuchman Road	40 12
Guna	48 4	Jaunpur	2 12	Katihar	20 0	Kuda Salt Siding	29 0
Guntakal	20 8	Jawalapur	57 4	Kanti (Cement Siding)	46 0	Kudechi	24 0
Guntur	19 12	Jaysingpur	22 12	Katni (Marwara)	45 12	Kudra	20 0
Gunupur	35 12	Jaynagar	25 0	Katol	40 0	Kuldiha	16 8
Gurgaon	53 4	Jaypur Hat	15 12	Katpadi	7 8	Kultalai	18 0
Gwalior	49 0	Jehanabad	23 4	Katrasgarh	11 4	Kulphar	47 0
Hafzabad	51 4	Jejuri	14 8	Katwa	7 12	Kulti	11 0
Haldwani	58 12	Jerthi Dadia	47 8	Kaurha	47 8	Kumardubi	11 8
Halishahar	3 8	Jessore	6 12	Kavali	12 0	Kumbakonam	15 4
Hausi	50 12	Jhagdia	17 10	Kosarpura	36 4	Kunch	50 4
Hapur	54 12	Jhajha	17 0	Kesinga	46 4	Kumraghat	37 0
Hada	30 8	Jhalana	44 8	Kevi Road	15 8	Kurli Jn.	3 12
Hardoi	47 0	Jhang Maghiana	45 0	Khachraud	31 4	Kurnool Town	26 4
Harduaganj	52 8	Jhansi	49 12	Khaga	30 8	Kurseong	43 12
Hardwar	57 4	Jharia	13 4	Knagaria	24 8	Kushtia	9 0
Hargaon	43 4	Jharsuguda	24 0	Khairthal	51 12	Kusunda Jn.	13 4
Harinar	31 4	Jhelum	56 4	Khalari Siding	21 0	Lohksar	57 4
Harij	29 8	Jhijhak	46 8	Khamgaon	25 8	Loheria Sarai	26 12
Harinagar	31 4	Jhikpani	15 4	Khammameth	24 12	Lahore Catt.	51 8
Harkhua	33 4	Jhotana	27 4	Khana Jn	6 12	Lahore City	51 12
Harpapur	48 12	Jhundo	17 12	Khendwa Jn.	26 4	Lakheri	44 0
Harunabad	43 12	Jhunjumnu	49 12	Khaneval Jn.	40 0	Lashimpur Kheri	49 4
Hassan	26 8	Jinganj	10 0	Khanna	50 12	Lakshmganj	36 12
Hathras Jn.	51 0	Jind	53 0	Kharaghoda	26 4	Lalganj	40 4
Hathras Kilah	51 8	Jodhpur	32 12	Kharagpur	7 8	Lalpur	46 4
Hathua	28 0	Joypur Road	18 8	Kharar	7 8	Lalkua	57 0
Hatta Road	44 8	Jubbulpore	46 0	Kharar Road	41 8	Lallaguda	33 0
Havelian	64 8	Jukhi	46 8	Kharida Siding	7 12	Laligarh	43 12
Hazaribagh	16 0	Jullundur Cantt.	55 4	Kharkhauda	57 0	Lalmonirhat	22 8
Hili	16 12	Jullundur City	55 0			Lapanga	24 8
Himgir	25 4	Jumekoonta	31 4			Lasagaon	12 8
Himmatana	54 0	Jumna Bridge	48 4			Latehar	23 4
Hindapur Jn.	21 4					Latur	26 8
Hinganghat	35 12						
Hingoli (Deccan)	30 4						

Destination	Freight from the Nearest Port Rs. A.	Destination	Freight from the Nearest Port Rs. A.	Destination	Freight from the Nearest Port Rs. A.	Destination	Freight from the Nearest Port Rs. A.
Layabad ..	12 4	Midnapore ..	8 0	Nindih ..	14 12	Pretoria (No. 1 ..	10 4
Ledo ..	56 0	Miraj Jn. ..	21 8	Nirmali ..	30 0	and 2 Sidling) ..	18 4
Lilloah ..	2 4	Miran Sahib ..	56 8	Nizambad ..	32 12	Pudukkottai ..	33 0
Limbodra ..	26 8	Mirzapur ..	32 8	Noamundi ..	18 4	Pulicherla ..	11 0
Lodhikhera ..	40 4	Mithapur ..	30 12	Nowgang ..	31 12	Paliambadi ..	12 12
Lodhran Jn. ..	35 4	Mocha Road ..	20 8	Nowshera ..	62 4	Purna Jn. ..	26 12
Lodra ..	26 12	Moga Tahsil ..	52 8	Nua ..	49 4	Purnea ..	21 4
Lohardaga ..	21 12	Moghalpura ..	52 0	Okara ..	46 12	Purnea Court ..	21 8
Lonaad ..	15 12	Moghal Sarai ..	30 0	Okha Port ..	42 4	Puri ..	23 8
Londa Jn. ..	29 4	Mohammad a b a d ..	35 12	Olavakkot ..	24 8	Purulia Jn. ..	13 0
Lower Halfong ..	43 4	Bidar ..		Ondagram ..	11 8	Pusad ..	38 8
Luckoe Serai Jn. ..	19 4	Mokamesh Ghat ..	20 8	Ondal Jn. ..	9 4	Quetta ..	37 4
Lucknow ..	43 0	Molisar ..	45 4	Ongole ..	14 4	Quilon Jn. ..	21 12
Ludhiana Jn. ..	55 8	Monghyr ..	21 8	Ongole Oil Depot ..	14 4	Radhanagar ..	11 0
Lumding Jn. ..	34 12	Montgomery ..	45 0	Oorgaum ..	15 0	Rae Bareilly Jn. ..	39 12
Lyallpur ..	47 4	Moradabad ..	52 12	Oyaria ..	9 0	Regaul ..	45 12
Melasiagianj ..	21 0	M o r a r R o a d ..	53 12	Pachora Jn. ..	18 0	Raichur ..	25 8
MacLeodganj Road ..	45 0	(Gwalior) ..		Pachperwa ..	42 4	Raiganj ..	22 12
Madan Mahal ..	44 0	Morvi ..	31 12	Pahartali ..	45 8	Raigarh ..	26 12
Maddur ..	20 8	Motihari ..	31 0	Pakka Anna ..	45 12	Raipur Jn. ..	37 4
Madaubani ..	28 8	Motipur ..	28 12	Palakol ..	25 8	Rairangpur ..	15 8
Madhkerai ..	23 4	Mudduki ..	44 8	Palanpur Jn. ..	29 4	Rajagarh ..	49 4
Madhupur Jn. ..	13 12	Mugma ..	11 8	Palasa ..	30 12	Rajamundry ..	26 4
Madras Beach ..	Nil	Mukerian ..	58 4	Paighat ..	25 0	Raja-Ka-Sahaspur ..	54 12
„ Egmore ..	„	Muksar ..	49 12	Palia ..	31 8	Rajapalanyam ..	26 8
„ Perambur ..	„	Multan Cantt. ..	40 0	Palsana ..	46 0	Rajbandh ..	8 4
„ Royapuram ..	„	Multan City ..	40 0	Palwal ..	53 8	Rajgan ..	11 8
„ Salt Cotaurs ..	„	Mulund ..	36 0	Panagar ..	8 4	Raj Gangpur ..	21 0
Madira ..	21 8	Munderwa ..	31 12	Pandra ..	21 0	Rajghat Narora ..	53 12
Madura ..	22 8	Muri Jn. ..	16 8	Pandua ..	25 12	Rajkot Jn. ..	31 12
Mahmudabad ..	46 4	Murtrajapur ..	28 8	Panipat ..	57 0	Raj Nandgaon ..	40 0
Maharajanj ..	31 4	Muttara Jn. ..	50 8	Panitola ..	50 8	Rajpipla ..	19 4
Manarajpur ..	15 12	Muzaffarnagar ..	58 8	Paunki ..	44 4	Rajpura Jn. ..	57 4
Mahubnagar ..	31 8	Muzaffarpur Jn. ..	27 12	Parantij ..	26 4	Rajshahi ..	13 8
Mahoba ..	46 8	Mysore Jn. ..	22 12	Parbatipur Jn. ..	18 8	Rakha Mines ..	12 0
Moholi ..	49 4	Nabha ..	55 0	Parbhani ..	25 12	Raman ..	51 12
Maihar ..	40 8	Nadiad Jn. ..	21 12	Parlakimedi ..	33 12	Ramganj Mandi ..	38 4
Maka Khad ..	26 8	Nagbhir Jn. ..	52 0	Patan ..	28 12	Ramgarh ..	19 4
Maksi ..	35 12	Nagda ..	31 12	Pathankot ..	58 8	Ramnad ..	25 0
Malerkotla ..	54 12	Nagina ..	57 4	Pathardibi Jn. ..	13 8	Rampore Haut ..	10 12
Maikapur ..	23 4	Nagpur (Itwari) ..	37 8	Patiala ..	56 0	Rampur ..	54 12
Malianwan ..	46 0	Naihati ..	3 8	Patna City ..	24 0	Rampura Phul ..	51 4
Malout ..	48 0	Naila ..	30 12	Patna Ghat ..	24 0	Ranchi ..	19 0
Malsar ..	21 0	Naini Jn. ..	35 12	Patna Jn. ..	24 4	Randheja ..	26 0
Mancheril ..	34 0	Naipalganj Road ..	43 0	Patrangra ..	40 12	Rani ..	35 12
Mandapam ..	26 4	Najibabad ..	57 4	Pattabiram ..	3 8	Raniganj ..	10 0
Mandla Fort ..	50 12	Naihati Jn. ..	11 4	Pattoki ..	48 8	Ranipur Road ..	49 12
Mandi Bahauddin ..	53 12	Nanli ..	30 12	Pedapalli ..	33 0	Rasra ..	32 4
Mandra Jn. ..	59 12	Naceherla ..	20 12	Pendra Road ..	36 12	Rawalpindi ..	61 12
Mandsaur ..	33 12	Nan er ..	28 4	Pendurti ..	36 0	Rawatpur ..	45 12
Mandya ..	21 8	Nand l Deligam ..	24 12	Peshawar Cantt. ..	64 0	Raxaul Jn. ..	33 0
Manchara ..	55 8	Nandura ..	24 8	Peshwar City ..	64 0	Ray ..	20 8
Mangalore ..	39 8	Nandyal ..	26 8	Petlad ..	22 0	Raya ..	54 0
Mangrol Vadhri ..	17 8	Naranpura ..	40 0	Pharenda ..	38 8	Rayaghada ..	41 12
Manharpur ..	18 0	Narayanganj Ghat ..	12 8	Phillaur Jn. ..	55 12	Reengus Jn. ..	45 0
Manmad ..	13 8	Nardana ..	23 4	Phulbari ..	17 12	Renewal ..	43 8
Manargudi ..	17 0	Narkatiaganj, Jn. ..	34 0	Phularwan ..	51 8	Repalle ..	20 0
Manopad ..	27 4	Narnaul ..	49 0	Phulera Jn. ..	42 0	Revelganj ..	29 8
Manpur Nagaria ..	55 4	Narnaul ..	49 0	Phulpur ..	34 12	Rewari Jn. ..	51 0
Mansa ..	51 0	Narsingpur ..	40 8	Phusro ..	19 4	Rikhikesh ..	60 8
Mansurwali ..	53 0	Narowal ..	55 12	Piardoba ..	15 4	Risalpur Cantt. ..	62 8
Manwath Road ..	25 12	Narwana Jn. ..	53 8	Pihij ..	24 4	Rishra ..	2 8
Manzai ..	65 4	Nasik Road ..	10 8	Pilibhit Jn. ..	55 12	Rochin Road ..	35 8
Mardan ..	63 0	Nasirabad ..	39 12	Pilkhuwa ..	54 12	Rohana Kalan ..	58 4
Marcha ..	55 8	Nasrula ..	56 8	Pipariya ..	36 4	Rohanpur ..	15 4
Marhowrah ..	30 8	Nater ..	12 8	Piplod ..	23 12	Rohri Jn. ..	21 4
Mari Indus ..	54 4	Nautanwa ..	40 4	Pithapuram ..	28 12	Rohtak ..	53 8
Marikuppam ..	15 4	Navapur ..	18 0	Podanur Jn. ..	22 8	Roorkee ..	57 4
Maroli ..	13 4	Navlakhi ..	33 4	Pollachi ..	24 8	Rosa Jn. ..	49 4
Marwar Jn. ..	33 4	Nawabganj ..	37 4	Pondicherry ..	11 0	Rover ..	22 8
Marwar Pali ..	31 12	Nawadah ..	22 4	Ponduru ..	34 8	Rapar ..	61 0
Masulipatam ..	23 8	Nawai ..	47 0	Poodoor ..	28 4	Rutlam Jn. ..	30 4
Matmari ..	24 12	Nawalgarh ..	48 4	Poona ..	11 8	Sabarmati Jn. (Oil ..	24 0
Mau Ranipur ..	49 4	Nawashahr Doaba ..	57 8	Proto Novo ..	12 12	Siding). ..	
Mayavaran Jn. ..	14 8	Ncemuch ..	35 12			Sabdirganj ..	12 0
Meghnagar ..	26 12	Negapatam ..	16 8			Sabour ..	19 4
Melidpur Road ..	32 12	Nekonda ..	28 4			Sadhli ..	20 0
Mehsana Jn. ..	26 8	Neilimerla ..	36 0			Sadulpur ..	48 4
Meja Road ..	34 12	Nellore ..	9 4			Safidon ..	58 8
Metur Dam ..	18 12	Nibkarori ..	52 12			Safipur ..	55 4
Mhow ..	30 8	Nidadavolu ..	25 8			Sagauli Jn. ..	28 12
Mian Chunnan ..	42 0	Nidabrolu ..	17 12			Saharanpur ..	56 4
Mianwali ..	52 12						

Destination	Freight from the Nearest Port	Destination	Freight from the Nearest Port	Destination	Freight from the Nearest Port	Destination	Freight from the Nearest Port
	Rs. A.		Rs. A.		Rs. A.		Rs. A.
Sahdol	4) 8	Sinor	20 8	Tumsar Town	41 12	Virudhumagar	24 4
Sahongungo	16 8	Sirathu	38 4	Tundla Jn.	53 12	Vishnupur	11 0
Sahjanwa	37 8	Sirhind	58 0	Tuni	3) 8	Visnagar	28 8
Saidpur	19 4	Sirsa	53 12	Tuticorin	29 4	Vizagapatam Port	34 12
Saila Khurd	58 8	Sirsi Mokhbumpur	54 12	Udaigarh	27 4	Vizagapatam Town	34 12
Sailu	25 0	Sitalpur	24 0	Udaipur	41 4	Vizianagram	36 12
Sakarand Jn.	13 12	Sitamarhi	30 0	Udgir	32 8	Vridachalam	11 0
Salboni	8 12	Sitapur City (a)	47 4	Udumalpet	24 0	Wadala	3 12
Salem Jn.	16 8	„ (Thomsonganj (b))	47 4	Ujhani	55 12	Waghoria	21 12
Salem Market	16 8	Sitarampur Jn.	11 0	Ujjain	33 12	Wah	61 12
Salur	39 8	(Neamatpur Siding)		Uklana	51 8	Walhar	26 8
Samalkot	28 4	Sodepur	11 0	Ulinda Kunda	25 0	Waltair	34 12
Samalkha	56 8	(No. 8 Pit Siding)		Umaria	43 4	Waltergunj	31 12
Samsara Jn.	39 8	Sodepur (B. & A. Rly.)	2 4	Umrer	40 0	Wanapa ti Road	29 4
Samastipur Jn.	25 8	Sohawa	58 8	Unao Jn.	48 8	Wara Sconi	46 0
Sambal Hatim Sarai	54 12	Sojitra	23 8	Unjha	27 4	Warangal	29 4
Sambalpur	26 0	Sonaimuri	16 8	Uttar Bantra	1 12	Warcha Siding	54 0
Sambhar Lake	42 4	Sonaripur	53 12	Vadnagar	28 8	Wardha Jn.	34 0
Sambrial	54 12	Sonder	45 12	Vasai Dadhla	27 4	Warsa	43 8
Samsi	18 4	Sonepat	55 12	Veldurti	24 12	Wazirabad	53 8
Samawad	28 0	Sri Ganga Nagar	46 12	Vellore Cantt.	8 12	White Field	15 12
Sandila	45 0	Sri Madhopur	45 4	Verka	54 12	Wun	38 4
Sangli	21 8	Sriramnagar	29 0	Vijapur	27 4	Yellamanchili	32 4
Sangrur	54 4	Srirampura	74 8	Vikravandi	8 4	Yeotmal	56 4
Sant Road	23 4	Srirangam	15 12	Vilupuram	8 12	Yerraguntla	14 8
Santahar	14 8	Sujangarh	42 0	Vinukonda	23 4	Yusatwala	45 4
Santoshpur	2 8	Sujat Road	34 8	Viramgam Jn.	26 4	Zafarabad Jn.	32 12
Santragachi Jn.	3 8	Sujaulpur	38 4				
Saoner Jn.	39 8	Sukli	43 8				
Sardarnagar	30 8	Sultanpur	37 8				
Sardarbahr	47 8	Sunam	55 0				
Sargodha	49 12	Supaul	27 0				
Sarna	58 4	Surat	13 12				
Sasa Musa	33 8						
Satara Road	17 0	Tadepalligudem	24 4				
Satna	43 0	Tadpatri	17 4				
Satur	25 8	Tahsil Bhadra	45 4				
Saugor	46 8	Tahsil Deoria	29 8				
Savan Jn.	32 4	Tahsil Fatehpur	45 4				
Savda	32 4	Takia	41 8				
Sawai Madhopur	45 12	Talcher	24 0				
Sayan	14 12	Talod	25 12				
Secunderabad Jn.	36 0	Talora	16 4				
Sehore Cantt.	39 4	Tambara m.	3 12				
Semapur	21 0	Tanakpur	57 4				
Seohara	57 4	Tanda-Urmer	57 0				
Seoni	46 8	Tandlianwala	45 12				
Sarajganj Ghat	15 0	Tandur	30 12				
Serampore	2 8	Tanjore Jn.	17 4				
Setabganj	21 12	Tapri	57 0				
Sevoke	23 8	Tatanagar	13 0				
Shahabad	23 12	Taxila	62 4				
Shahdara Jn.	52 8	Telicherry	33 0				
Shahganj	34 0	Telpung	51 8				
Shahjahanpur	49 12	Tenali Jn.	18 12				
Shahpur Patoreo	25 8	Tetulmari	13 4				
Shamgarh	35 12	Thakurgaon Road	23 4				
Shamli	60 12	Thana	4 8				
Shamnagar	3 0	Thana Bihpur Jn.	27 12				
Shogaon	25 8	Thaneswar City	56 0				
Sheikhpura	20 4	Tihar	50 8				
Shikarpur	23 4	Timmanacherla	20 4				
Shikohabad	5) 8	Tindharia	35 12				
Shillong	53 4	Tinnevally Jn.	2) 0				
Shimoga Town	29 0	Tinsukia	38 4				
Shiupur	30 8	Tiptur	23 4				
Shivpuri	53 0	Tirora	41 12				
Sholapur	21 12	Tiramayam	19 4				
Shoranur Jn.	26 8	Tiruppur	21 0				
Shri Amirgadh	30 8	Tiruvalam	6 12				
Sari Chhatrapur	37 12	Tiruvanmalai	12 4				
Sialkot Jn.	55 8	Tiruvarur	15 4				
Siddhpur	28 0	Titilagarh	45 12				
Sihora Road	45 12	Tittaghar	2 8				
Sijua	13 8	Toba Tek Singh	44 0				
Sikandarpur	53 12	Toposi	10 0				
Sikar	47 8	Trichinopoly Jn.	16 0				
Siliguri	24 4	Trivandrum	36 4				
Simbhaoli	54 4	Trivellore	4 4				
Simla	76 12	Tukneri	46 8				
Singanallur	22 4	Tulsipur	42 8				
Singarayakonda	13 0	Tumkur	19 12				
Sini Jn.	13 12	Tumsar Road	40 12				

No. SEC-1/P5—The Iron and Steel Controller has fixed the following schedule of maximum prices for iron and steel scrap under sub-clause I of clause 8 of the Iron and Steel (Scrap Control) Order, 1943, with the approval of the Central Government is supersession of the Government of India Notification No. 1287, dated 7th September 1944:—

SCHEDULE

GENERAL CONDITIONS

1. This schedule may be called the Iron and Steel Scrap Price Schedule No. I of 1945.

2. (a) In respect of sales by controlled sources other than controlled scrap merchants, the prices in Col. I of Part I and the other provisions of this notification relevant thereto shall come into force with effect from 1st July 1945 and, notwithstanding the rates at which the order has been booked, shall apply to all deliveries effected on or after that date.

(b) In respect of sales by controlled scrap merchants, the prices in Col. II of Part I and the other provisions of this notification relevant thereto shall come into force with effect from 1st September 1945 and notwithstanding the rates at which the order has been booked, shall apply to all deliveries effected on or after that date. The rates in Col. II of Part I and the other provisions relevant thereto including the extras and place extras, published in this Department's Notification No. 1287, dated 7th September 1944, shall continue in force in respect of deliveries effected before 1st September 1945.

(c) In respect of sales by all persons other than controlled sources including controlled scrap merchants, the prices in Col. III of Part I and the other provisions of the notification relevant thereto, shall come into force with effect from the 1st of October 1945, and notwithstanding the rates at which the order has been booked, shall apply to all deliveries effected on or after that date. The rates of Col. III of Part I and the provisions relevant thereto including the extras and place extras, published in this Department's notification No. 1287, dated the 7th September 1944, shall continue in force in respect of deliveries effected before 1st October 1945.

(d) The prices set forth in parts II, III and IV shall however come into force with effect from 1st July 1945 and, notwithstanding the rates at which the order has been booked, shall apply to all deliveries effected on or after that date.

3. These prices are for cash sales. The question of credit facilities is a matter for negotiation between the buyer and the seller.

4. Octroi, sales or other taxes incurred in the process of delivery from the seller to the buyer will be borne by the latter.

5. The prices in this schedule are maximum prices and materials may be sold at lower rates by mutual agreement between the buyer and the seller.

6. Where no appropriate price has been notified for items and in accordance with clause 8(2) of the Order, fix any item of scrap, the Controller may classify such item or such price as he considers appropriate.

PART I—DEFECTIVES, NON-STANDARDS, REJECTS AND CUTTINGS

Item No.	Description or Classification of materials	Maximum basis prices per ton at Calcutta, Bombay, Karachi and Madras		
		Column I	Column II	Column III
		For sales by Controlled Sources other than those mentioned in Col. II	For sales by Scrap Merchants who have been declared Controlled Sources	For sales by all persons other than those mentioned in Cols. I and II
		Rs.	Rs.	Rs.
1	Axles (Rly. Engine, carriage & Wagon Axles)	140	165	210
2	Bars and Rods (Rounds and Squares below 3" and Flats up to and including 5" wide) Defective, Rejected and Non-standard. Above 9' long (for bars) and above 8' long (for rods)	200	225	285
3	Bars and Rods (Rounds and Squares below 3" and flats up to and including 5" wide) cuttings 2'9" (for bars) and 2'8" (for rods).	190	215	270
4	Bars and Rods (rounds and squares below 3" and flats up to and including 5" wide) cuttings under ' down to 1' long.	150	175	220
5	Bars Octagonal (H.C.) Defectives and Cuttings over 2'	265	290	365
6	Bars Octagonal (H.C.) Defectives and Cuttings 1' to 2'	215	240	300
7	Bars, Spring Steel, Defectives and Cuttings over 2' lengths for industrial purposes	340	365	460
8	Bars, Spring Steel, Cuttings 1' to 2' lengths for industrial purposes	190	215	270
9	Dog Spikes—used—secondhand	105	130	170
10	Draw Bars (Rly. Engine and Carriage). With or without hooks	110	135	175
11	Fencing Posts—punched secondhand (used) complete or broken 2 ft. long and over	70	95	135
12	Fishplates—Defectives (for heavy or light Rails)	120	145	185
13	Hoops and Thin Flats, defectives and secondhand over 10'	200	225	285
	3" x 20 gauge—nominal	420	445	560
	3" x 18/19 gauge—nominal	385	410	515
14	Hoop or thin flat cuttings 2'-10'. All widths and gauges (not exceeding 1/8" thick)	200	225	285
15	Hoop or thin flat cuttings below 2' and defective or secondhand below 10'—if allotted for industrial purposes (not re-melting).	90	115	155
16	Nails, Wire Rejected, Defective and/or rusty. Mixed gauges and/or sizes	440	465	585
17	Plates, Defective, Rejected and non-standard 3/8" and up thick	180	205	260
18	Plate cutting (Ends) and/or Strips straight-sheared 5/16" and thicker and in widths above 10"	170	195	245
19	Plate cuttings 5/16" and thicker and in widths up to 10" wide	160	185	235
20	Plates, Defective, Rejected and non-standard 1/8" thick	203	228	285
21	Plate cuttings (Ends) and/or strips straight-sheared, 1/8" thick above 10" wide	195	220	275
22	Plate scrap or cuttings 1/8" thick up to 10" wide	185	210	265
23	Plates—Chequered—1/4" and up thick	200	225	285
24	Plate Punchings (for making nuts, etc.)	60	85	125
25	Plates, steamer—punched, all sizes	140	165	210
26	Plate Shearings (resulting from fabrication work) 5'-6" and longer mixed widths and thickness.	120	145	185
27	P.C.R.C.A. Strips—gauge 28 and thicker—			
	(a) over 6"	225	250	315
	(b) 3" to 6" wide	160	185	235
	(c) Under 3"	110	135	175
28	(a) P.C.R.C.A. Washers Mixed gauges	265	290	365
	(b) Black Plate Rejects Mixed gauges	265	290	365
30	Rails (excluding 2nd class rails to specification T. 11/28)—			
	(A) Defectives 12 feet and up—			
	(a) Light	215	235	295
	(b) Heavy	190	215	270
	(B) Cuttings 2 feet to under 12'—			
	(a) Light	170	195	245
	(b) Heavy	145	170	215
31	Rail Cuttings—Steel under 2 feet (Light or Heavy)	90	115	155
32	Rails—Wrought Iron—Used	90	115	155
33	Roll Spoils—all thickness and in lengths above 5'-6" (when used for industrial purpose not for re-rolling).	140	165	210
34	Semis—defective (ingots, billets blooms, slabs, etc. and cuttings thereof—other than semis for re-rolling)	150	175	220
35	Sheets, Black Non-Standard, Defectives and Rejects and Cutting over 18" wide 11/14G.	215	240	300
36	Sheet Cuttings, Black Fishtails and clean cut mixed 6"/18" wide, mostly 24G.	180	205	260
37	Sheet Cuttings, Black Fishtails and clean cut mixed 5"/24" wide, 13/18G.	180	205	260
38	Sheet Cuttings, Black Fishtails and clean cut mixed 6"/24" wide, 13/22G.	195	220	275
39	Sheet Cuttings, Black Fishtails and clean cut mixed 6"/18" wide, 26G.	185	210	265
40	Sheet Cuttings, Black Fishtails and clean cut mixed 6" to 24" wide, 28 gauge	210	235	295
41	Sheet Cuttings, Black Fishtails and clean cut mixed 6" to 24" wide, 30 G.	230	255	320
42	Sheets—Black Cuttings 6" and up wide, all fishtails, mixed gauges 10 to 26G	145	170	215
43	Sheets—Black Cuttings 2" to under 6", 11/14 gauge	100	125	165
44	Sheets—Black Cuttings—			
	(a) Thin Straight Sheared handbundled, mixed gauges 20 to 34, 4" wide and over	200	225	285
	(b) Thick handbundled, mixed gauges 20 to 34, 2" wide and over	80	105	145
45	Sheets, Galvd. Corr. Rejected, defective and spotted 24 gauge	290	315	395
46	Sheets, Galvd. Corrugated, Cuttings, 24 gauge	275	300	375
47	Sheets, Galvd.—Used—Damaged but re-utilisable, corr. or plain mixed or unmixed	160	185	235
48	Sleepers, steel—secondhand, when sold for industrial uses (not for re-rolling)	110	135	175
49	Sleeper Bars—			
	(a) Rejected 9' and above	140	165	210
	(b) Cuttings 2' to below 9'	120	145	185
50	Springs, Steel—(Scrap) for making words, etc.	165	190	240
51	Structurals including bars (rounds and squares 3" and above and flats above 5" wide) defective, rejected and non-standard over 9' long.	190	215	270
52	Structural Cuttings 2'9" long including those of bars (rounds and squares 3" and above and flats above 5" wide).	175	200	250
53	Structural Cuttings under 2' long including cuttings of bars (rounds and squares 3" and above and flats above 5" wide) when used for industrial purposes.	100	125	165
54	Terne Plate Strips—G. 28 and thicker—			
	(a) over 6" wide	250	275	345
	(b) 3" to 6" wide	185	210	265
	(c) under 3"	135	160	200
55	Tie Bars—Punched secondhand (used) full lengths or broken 1' long and over	80	105	145

Item No.	Description or Classification of materials	Maximum Basis Prices per ton at Calcutta, Bombay, Karachi and Madras		
		Col. I	Col. II	Col. III
		Rs.	Rs.	Rs.
56	Tinplate Strip 24 gauge and thicker in lots where— minimum width is and maximum width is			
	(a) 6"	305	330	415
	(b) 3"	245	270	340
	(c) 2"	295	320	400
	(d) 1"	280	3 5	385
	(e) 1"	235	290	365
	(f) 1"	120	260	325
57	Tinbar Crop Ends, approximately 5/8", 1/2" and 3/4" thick, 2" to 6" wide	120	145	135
58	Tyres—Scrap (with stud holes) maunsoll ring fastenings	140	165	21
59	Tyres (wheel—railway engine and carriage) without stud holes	140	165	210
60	Wire, Defective and Short lengths—Specific Gauges—Basis 2—3 S.W.G.—			
	(a) Hardbright	360	385	485
	(b) Annealed	400	425	535
	(c) Galvanised (including telegraph)	450	47	595
	(d) Barbed	550	575	720
61	Wire—Scrap and Cuttings in mixed unsorted gauges—			
	(a) Hardbright	360	385	485
	(b) Annealed	400	425	535
	(c) Galvanised	450	475	595
62	Wire Scrap twisted, bent and rusty, mixed or unsorted gauges—			
	(a) Unannealed	235	260	325
	(b) Annealed	260	285	360
	(c) Galvanised	295	320	400
	(d) Barbed	360	385	485

* Gauge extras applicable to items 27, 28, 44, 54 and 55.

	Rs. per ton	(Tinplate Co.'s Specifications) for lots :—	Rs. per ton.
(1) Thinner than 24 gauge	25	(3) 31 to 34 gauge	45
(2) 29 to 30 gauge	30	(4) 33 to 34 gauge	25

SPECIAL DIRECTIONS TO PART I

(a) The stations included under f. o. r. Calcutta, Bombay, Karachi and Madras are shown in the Freight (Place Extras) list No. 1 of 1945.

The basis prices are subject to extras for place and extras for section, size, thickness or gauge. Except where "used" or "secondhand" has been specifically mentioned the maximum prices fixed apply to fresh materials in the condition usually supplied by producers.

(b) To arrive at the prices for places other than Calcutta, Bombay, Karachi and Madras, the place extras for iron and steel fixed by the Iron and Steel Controller from time to time under clause IIB of the Iron and Steel (Control of Production and Distribution) Order, 1941 should be added to the base price. For places for which no extra has been so fixed railway freight per ton at public tariff rates for full wagon loads from the nearest of the above four ports to the place in question should be added. In any dispute regarding the place extras, the decision of the Controller shall be final. (These freights are given in the I. S. C. Freight (Place Extra) List No. 1 of 1945.

(c) Extras for section, size, thickness or gauge :—Where a lot consists of one section of structural, one size of bar or rod one thickness of plate or one gauge of sheet or wire and no special provision has been made in this schedule for such a lot, the basis price is subject to the standard extra for that section size, thickness or gauge, notified by the Iron and Steel Controller from time to time under clause IIB of the Iron and Steel (Control of Production and Distribution) Order 1941.

(d) F. O. R. Destination Sales by producers :—(i) Where lots are despatched by rail in full wagon loads by producers the price shall be f. o. r. destination, i.e., the base price shown in column I plus the appropriate place extra for the destination.

(ii) Where wagons are not fully loaded, the customer shall pay the f. o. r. destination rate plus the difference between the actual freight per ton and the amount of freight per ton which would have been incurred if the wagon had been fully loaded.

(iii) If where a producer sells a lot f. o. r. destination, the materials are sent at the customer's request by a route or means of transport other than the cheapest, the extra freight charges shall be borne by the customer.

(e) Other Sales :—Except when a sale is made f. o. r. destination by a producer, the basis price shown in column I, II or III shall apply f. o. r. seller's siding or nearest despatching station for rail delivery in "smalls" or ex-site

for road delivery. For these sales, the basis price shown in column I, II or III according to the classification of the seller, is subject to the appropriate extra for the place from which the steel is sold.

(f) Packing and Bundling Charges :—Where light sections, bars and rods are bundled, a bundling charge not exceeding Rs. 5 per ton may be recovered from the buyer. Bundling and packing charges are included in the prices for wire, wire nails, tin, terne and P.C.R.C.A. Strips.

(g) Delivery Charges :—Ex-Controlled Scrap Merchants' Yards are not admissible if delivery is made ex-yard or f. o. r. siding or nearest station or into workshops adjoining the stockyard.

(h) Scrap which is not sorted according to Schedule classification will be treated as "mixed scrap" for which the basis price is given in Part IV of the Schedule.

(i) these directions do not apply to Parts II, III and IV of this Schedule.

PART II—SCRAP FOR RE-ROLLING

Item No.	Description of material or lot	Maximum price per ton f.o.r. siding f.o.r. nearest despatching station or ex-site
		Rs
1	Fresh re-rollable scrap from all sources including fresh steel rail cuttings and other scrap recovered from the process of fabricating new steel, but excluding roll-spoils.	120
2	Used Railway straight axles.	120
3	Used Steel Rails of all descriptions in re-rollable lengths, including points and crossings.	90
4	Steel long draw bars (without hooks).	90
5	Fresh Roll-Spoils 3/4" and thicker which are suitable for, or which the Controller considers should be used for re-rolling, lengths 5'-6" and up.	120
6	All other re-rollable scrap from any source, including such scrap recovered from old fabrication, etc., which the Controller considers suitable or fit for re-rolling.	80

SPECIAL DIRECTIONS TO PART II

(a) These prices apply to sales from all persons including scrap merchants.

(b) These prices are not subject to any place extra or any other extra.

(c) "Ex-Site" Sales apply only for (1) Road deliveries or (2) in cases of Rail Deliveries when the nearest Railway Siding is more than one mile from where the material is lying.

PART III—MELTING SCRAP

Item No.	Description of material or lot	Maximum price per ton f.o.r. seller's siding, f.o.r. nearest despatching station or ex-site
1	Spring Steel Scrap or Cuttings which the Controller allocates for melting.	100
2	Special Quality Low Phosphorous Steel Melting Scrap (other than spring steel melting scrap) with phosphorous content below .035 per cent.	75
3	Special Quality Low Phosphorous Steel Melting Scrap (other than spring steel melting scrap) with phosphorous content .035 per cent to under .045 per cent.	60
4	Commercial Quality, heavy iron and steel melting scrap not less than 1/4" thick, including rollspoils under 5'-6" length.	40
5	Commercial Quality Medium, iron and steel melting scrap not less than 1/8" thick.	40
6	Commercial Quality light, iron and steel melting scrap under 1/8" thick.	30
7	Black or d-tinned or degalvanised sheet scrap and cuttings hydraulically or tightly screw pressed and baled for melting purposes.	30
8	Thick handbundled scrap, narrow pieces suitable for melting.	25
9	Black or d-tinned or degalvanised sheet scrap and cuttings suitable for melting in loose irregular shaped pieces (not pressed—baled).	15
10	Fresh Steel Borings and Turnings..	7
11	Cast Iron Melting Scrap—Grade I ..	57
12	Cast Iron Melting Scrap—Grade II ..	35

SPECIAL DIRECTIONS TO PART III

(a) These prices apply to sales from all persons including scrap merchants.

(b) These prices are not subject to any place extra or any other extra.

(c) "Ex-Site" Sales apply only for (1) Road deliveries or (2) in cases of Rail deliveries when the nearest Railway Siding is more than one mile from where the material is lying.

PART IV—MIXED SCRAP

Item No.	Description of material or lot	Maximum price per ton ex-site.
1	Unsorted and Unclassified including usable defectives, re-rollable scrap, melting scrap and scrap suitable for industrial purposes but not including borings and turnings.	30
2	Unsorted and Mixed Tinstrips, including detinnable scrap mixed gauges.	65
3	Detinnable Scrap—Mixed ..	50
4	Unsorted and mixed P. C. R. C. A. Terra-plate and Coloured scrap consisting of bits and pieces.	25

SPECIAL DIRECTIONS TO PART IV

(a) These prices apply to sales from all persons including scrap merchants.

(b) These prices are not subject to any place extra or any other extra.

E. G. SPOONER

Iron and Steel Controller

S. A. VENKATARATNAN

Joint Secy. to the Govt. of India

The 1st August 1945

No. 18715-S.T.—The following notifications, issued by the Government of India in the Department of Industries and Civil Supplies, are republished for general information.

By order of the Governor

C. S. JHA

Secretary to Government

Bombay, 20th June 1945

No. T.C. (6) 6/45—In exercise of the powers conferred on me by sub-clause (c) of clause 10 of the Cotton Cloth and Yarn (Control) Order, 1943, I hereby direct that the

following further amendment shall be made in the Textile Commissioner's notification No. T.C. (6) 1/44, dated the 19th February 1944, namely:—

To sub-clause (i) of clause (2) of the said notification the following proviso shall be added, namely:—
"Provided that individual members of any Association which has been allotted a distinguishing number for use by all its members shall in addition stamp their individual membership numbers below the distinguishing number."

GENERAL PERMISSION

Bombay, 21st June 1945

No. T.C. (20)/45—In exercise of the powers conferred on me by the Central Government's Notification No. 59. TB/45, dated the 2nd June 1945, I hereby permit:

(a) any manufacturer to pack, otherwise than in accordance with the said notification, any cloth other than Standard Cloth intended for delivery to the Central Government in pursuance of any Contract;

(b) any owner of a Handloom Factory to pack Handloom cloth otherwise than in accordance with the said notification.

M. K. VELLODI

Textile Commissioner

The 1st August 1945

No. 18717-S.T.—The following notifications, issued by the Government of India in the Department of Industries and Civil Supplies, are republished for general information.

By order of the Governor

C. S. JHA

Secretary to Government

Bombay, 12th June 1945

No. 1/2 (60)/45-CG (CS)—In exercise of the power conferred by sub-section (1A) of section 11 of the Hoarding and Profiteering Prevention Ordinance 1943 (Ordinance XXXV of 1943), I hereby direct every dealer in any of the article specified in Schedule 'A' hereto attached and carrying on business in any area specified in Schedule 'B' shall mark the selling price on every such article exposed for sale and I hereby further direct that—

(1) the prices shall be marked on the articles so that they can be easily seen and read by a customer and shall be written legibly in English, Hindusthani, Marathi or Gujarathi;

(2) a price-list shall be maintained in a book with numbered pages; it shall be written in ink, and the articles shall be specified therein under groups arranged in the alphabetical order and within each group they shall be specified as far as possible in the alphabetical order.

(3) the prices marked on the articles and entered in the price list shall be within the limits permitted by or under the Hoarding and Profiteering Prevention Ordinance, 1943.

SCHEDULE "A"

- | | |
|--|--|
| 1. Artificial silk yarn and thread. | 21. Slate pencils |
| 2. Boot and metal polishes. | 22. Steel pens |
| 3. Cutlery | 23. Silk yarn and thread |
| 4. Cycles, cycle spare parts and accessories. | 24. Spectacle frames |
| 5. Clocks, timepieces and watches and parts thereof. | 25. Sanitary fittings |
| 6. Cartridges | 26. Sports goods |
| 7. Crockery | 27. Toilet requisites |
| 8. Camphor and camphor powder synthetic. | 28. Typewriters and parts of typewriters. |
| 9. Enamelled Ironware | 29. Typewriter ribbons |
| 10. Fountain pens and parts of fountain pens. | 30. Tinned and bottled provisions. |
| 11. Grindery | 31. Travelling requisites |
| 12. Glassware | 32. Thermoses and thermos flasks. |
| 13. Handknitting wool | 33. Umbrellas and parts of umbrellas. |
| 14. Haberdashery | 34. Wine, spirits and liquors. |
| 15. Incandescent mentles | 35. Woollen fabrics |
| 16. Kerosine oil lamps | 36. Wireless receiving sets and parts of wireless receiving sets and wireless bulbs. |
| 17. Lead pencils | 37. Woollen and worsted machine knitting yarns. |
| 18. Pure artificial silk fabrics | 38. Zip fasteners |
| 19. Photographic negatives and printing papers. | |
| 20. Razors and razor blades | |

SCHEDULE "B"

S. No.	Name of Ward	Boundaries			
		On the North	On the South	On the East	On the West
1	Fort and Harbour Ward (includes the southern portion of the island within the boundaries here specified and the entire harbour).	A line starting from the harbour and extending along the north wharf of Carnac Basin the south side of Carnac Road and of First Marine Street and continuing thence to Back Bay.	The sea	The harbour	Back Bay.
2	Mandvi Ward	A line starting from the harbour and extending along the south wharf of Clerk Basin the south side of Wari Bunder Road, and the east side of Hancock Bridge and of Mazgaon Road to the junction of the latter with Babula Tank Road, thence along the south side of Babula Tank Road to Bhendy Bazar Parel Road.	A line starting from the harbour and extending along the north wharf of Carnac Basin, and the north side of Carnac Road as far as Abdul Rehman Street.	The harbour from the south wharf of Clerk Basin to the north wharf of Carnac Basin.	A line starting from the Babula Tank Road and extending along the east side of Bhendy Bazar Parel Road and the east side of Abdul Rehman Street as far as Carnac Road.
3	Bhuleshwar Ward	A line starting from the west side of Bhendy Bazar, Parel Road, and extending along the south side of Grant Road as far as the north west corner of Northbrook Garden.	The north side of Carnac Road from Abdul Rehman Street, and the north side of First Marine Street and line continuing thence to Back Bay.	The west side of Bhendy Bazar, Parel Road, and of Abdul Rehman Street as far as Carnac Road.	A line starting from the north-west corner of Northbrook Garden, Grant Road and extending along the east side of Trimbak Parashram Street Ardesir Dady Street passing thence along the northeast side of part of Bhuleshwar Street to the junction of that street and Thakurdwar Street and extending along the south side of the latter as far as Queen's Road, and continuing thence to Back Bay.

Bombay, 13th June 1945

No. 1/2 (62)/45-CG (CS)—In exercise of the powers conferred on me by sub-section (2) of section 12 of the Hoarding and Profiteering Prevention Ordinance 1943 (Ordinance XXXV of 1943), I hereby direct that every producer of art silk fabrics shall on or before 30th June 1945 furnish to the Deputy Controller-General of Civil Supplies (Headquarters) 1st Marine Street, Fort, Bombay, true and accurate information as to particulars specified in Form 'A' relating to the business carried on by him:

FORM A

- Name of the producer
(If a firm, state the names of partners and whether registered or not).
- Full address of the producer
- Total number of looms:—
(i) in October 1941
(ii) in October 1944
(iii) to-day
- Number of looms engaged on the production of art silk fabrics.
- Number of looms in possession of the producer which have been diverted for production of fabrics other than art silk such as cotton, woollen, etc.
- Number of looms in possession of the producer which are not in use.
- Whether the producer has been in a position to obtain adequate supplies of cotton, woollen or other yarn necessary for working the looms referred to in column 5.
- The quantity of artificial silk yarn required by the producer during every month for looms now engaged in the production of art silk fabrics.
- Whether the mill in possession of the producer is suitable for production of the common varieties of art silk fabrics such as georgettes, crepes, satin and sheezi, etc., and if so, the estimated cost of production of each such variety with widths of each fabric.
- Quantity of artificial silk yarn acquired by the producer and consumed during the period, 1st December 1944 to 31st May 1945.

Bombay, 13th June 1945

No. 1/2 (63)/45-CG (CS)—It is hereby notified for public information that in pursuance of the proviso to sub-section (2) of section 6 of the Hoarding and Profiteering Prevention Ordinance, 1943 (No. XXXV of 1943), and with

reference to clause (b) of that sub-section, I have sanctioned the addition to the landed cost of imported Artificial Silk Fabrics for the purpose of determining the maximum sale price which a dealer may charge of a sum representing:

- 10 per cent of the landed cost where the sale is made by the dealer who imported the article to another dealer;
- 15 per cent of the landed cost where the sale is made by any other dealer to another dealer;
- 35 per cent of the landed cost in any other case.

Provided that where the article is sold or delivered at a place other than a port, the seller may also add to the price thereof the amount of octroi and other local cess, paid in respect of such article.

NOTE—The freight and packing charges are included in the percentage of profits specified above and shall be borne by the Consignee.

Bombay, 14th June 1945

No. 1/2 (64)/45-CG (CS)—It is hereby notified for public information that in pursuance of the proviso to sub-section (2) of section 6 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance XXXV of 1943), and with reference to clause (b) of that sub-section, I have sanctioned the addition to the landed cost of Dietz and other imported lanterns (other than USCO brand) for the purpose of determining the sale price thereof of a sum representing—

- 10 per cent of the landed cost where the sale is made by the dealer who imported the article to a wholesale dealer or an agent;
- 17.5 per cent of the landed cost where the sale is made by a wholesale dealer or an agent; provided that if the sale and delivery are made elsewhere than at a port the seller may make an addition of 20 per cent of the landed cost.
- 30 per cent of the landed cost in other cases; provided that if the sale and delivery are made elsewhere than at a port the seller may make an addition of 35 per cent on the landed cost.

NOTE—Freight and packing charges being in each case borne by the consignee.

C. C. DESAI
Controller-General of Civil Supplies

Bombay, 30th June 1945

No. 211-FA/45—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), the Central Government is pleased to direct that the maximum price which a producer or dealer may charge in respect of raw silk of the description specified in column 1 of the schedule hereto annexed shall be as specified in the corresponding entry.

(i) in column 2 where the raw silk is delivered at the filature, charka reeler's premises or depot, and

(ii) in column 3 where the raw silk is delivered at the Silk Weaving Factory or Weavers' premises, or in any other case.

SCHEDULE
PART I—Filature Silk

Serial No.	Description of Silk	Trade description of silk	Production zone	Maximum selling price	
				per lb. ex-filature	per lb. in other cases
				Rs. A. P.	Rs. A. P.
1	International "C"	40 8 0	44 0 0
2	International "D"	40 0 0	43 8 0
3	International "E"	.. Madras Prescy.	..	39 8 0	43 0 0
4	International "F"	.. Mysore State	..	39 0 0	42 8 0
5	Delhi	.. Bengal Province	..	38 8 0	42 0 0
6	Delhi "G"	38 0 0	41 8 0
7	Delhi "X"	37 8 0	41 0 0
8	Lotus yellow	.. Kashmir Stage	..	42 8 0	46 0 0

New Delhi, 30th June 1945

No. 1(II) F/45—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943

PART II—Charka Silk

Serial No.	Description of Silk	Trade description of silk	Production zone	Maximum selling price per lb. (ex-Charka reeler's premises) or ex-Government depot	
				Rs. a. p.	Rs. a. p.
1	Superfine Madras Presidency.	34 0 0	37 0 0
2	Grade I Do.	32 8 0	35 8 0
3	Grade II Do.	31 0 0	34 0 0
4	Grade III Do.	30 0 0	33 0 0
5	Douppion Do.	18 0 0	21 0 0
6	AAA Mysore State	34 0 0	37 0 0
7	AA Do.	32 8 0	35 8 0
8	A Do.	31 0 0	34 0 0
9	Basic Do.	30 0 0	33 0 0
10	C Do.	29 0 0	32 0 0
11	CC Do.	28 0 0	31 0 0
12	Inferior Do.	19 0 0	22 0 0
13	Douppion Do.	18 0 0	21 0 0
14	2400 Tana Bengal Province.	34 0 0	30 0 0
15	Bharana No. 1 Do.	31 0 0	34 0 0
16	Bharana No. 2 Do.	19 0 0	32 0 0
17	Gora Do.	15 0 0	18 0 0

C. C. DESAI

Joint Secy. to the Govt. of India

(Ordinance No. XXXV of 1943), and insupercession of all previous notifications on the subject, the Central Government is pleased to fix as follows with immediate effect the maximum prices which may be charged in respect of raw buffalo hides:—

Particulars	Weight range	Selection	Ceiling prices to be charged to the utilizers
(I) Green buffalo hides trimmed according to trade customs.			
(a) Buffalo hides lights and mediums including buffalo calves or kattais.	Up to 64 lbs. per hide.	(i) Standard of hides as processed by Govt. H. & S. Factory, Cawnpore.	2 lbs. 1 oz. per Re.
		(ii) Standard of hides as processed by the tanneries controlled by the Dept. of Supply for the production of No. 1 sole leather.	2 lbs. 13 ozs. per Re.
		(iii) Standard of hides as processed by tanneries controlled by the Dept. of Supply for the production of No. 2 sole leather or any lower standard.	3 lbs. 4 ozs. per Re.
(b) Buffalo hides, heavy ..	Above 64 lbs. per hide.	(i) Standard of hides as processed by the Govt. H. & S. Factory, Cawnpore.	1 lb. 14 ozs. per Re.
		(ii) Standard of hides as processed by tanneries controlled by the Dept. of Supply for the production of No. 1 sole leather.	2 lbs. 3 ozs. per Re.
		(iii) Standard of hides as processed by tanneries controlled by the Dept. of Supply for the production of No. 2 sole leather or any lower standard.	2 lbs. 15 ozs. per Re.
(II) Wet salted buffalo hides brushed clean and trimmed according to trade custom.			
(a) Buffalo hides lights and mediums including buffalows calves or kattais.	Up to 56 lbs. per hide.	(i) Standard of hides as processed by the Government H. & S. Factory, Cawnpore.	1 lb. 13 ozs. per Re.
		(ii) Standard of hides as processed by tanneries controlled by the Dept. of Supply for the production of No. 1 sole leather.	2 lbs. 7 ozs. per Re.
		(iii) Standard of hides as processed by 2 tanneries controlled by the Dept. of Supply for the production of No. 2 Sole Leather or any lower standard.	2 lbs. 13 ozs. per Re.

Particulars	Weight range	Selection	Ceiling prices to be charged to the utilizers.
(b) Buffalo hides, heavy	.. Above 56 lbs. per hide.	(i) Standard of hides as processed by the Govt. H. & S. Factory, Cawnpore. (ii) Standard of hides as processed by tanneries controlled by the Dept. of Supply for the production of No. 1 Sole leather. (iii) Standard of hides as processed by tanneries controlled by the Dept. of Supply for the production of No. 2 Sole leather or any lower standard.	1 lb. 9 ozs. per Re. 1 lb. 13 ozs. per Re. 2 lbs. 7 ozs. per Re.

NOTE—The sellers are allowed to include in the weight of wet salted buffalo hides Brushed Clean the weight of salt at the rate mentioned below to compensate the loss due to brushing of the salt normally carried in a wet salted hide :—

- | | |
|--|------------------|
| (1) Heavy Wet Salted Buffalo Hide Brushed Clean | 5 lbs. per hide. |
| (2) Medium Wet Salted Buffalo Hide Brushed Clean | 4 lbs. per hide. |
| (3) Light Wet Salted Buffalo Hide Brushed Clean | 3 lbs. per hide. |

(III) Normal dry salted buffalo hides trimmed according to trade custom—

(a) Buffalo hides lights and medium including buffalo calves or kattais.	Up to 40 lbs. per hide.	(i) Standard of hides as processed by the Govt. H. & S. Factory, Cawnpore. (ii) Standard of hides as processed by tanneries controlled by the Dept. of Supply for the production of No. 1 Sole Leather. (iii) Standard of hides as processed by tanneries controlled by the Dept. of Supply for the production of No. 2 Sole leather or any lower standard.	1 lb. 7 ozs. per Re. 1 lb. 15 ozs. per Re. 2 lbs. 4 ozs. per Re.
(b) Buffalo hides, heavy	.. Above 40 lbs. per hide.	(i) Standard of hides as processed by the Govt. H. & S. Factory, Cawnpore. (ii) Standard of hides as processed by tanneries controlled by the Dept. of Supply for the production of No. 1 Sole Leather. (iii) Standard of hides as processed by tanneries controlled by the Dept. of Supply for the production of No. 2 Sole Leather or any lower standard.	1 lbs. 4 ozs. per Re. 1 lb. 7 ozs. per Re. 1 lb. 15 ozs. per Re.

Particulars.	Weight range	Selection	Coiling prices to be charged to the utilizers
(IV) Dry buffalo hides clean and trimmed according to trade custom—			
(a) Buffalo hides lights and mediums including buffalo calves or kattais.	Up to 30 lbs. per hide.	(i) Standard of hides as processed by tanneries controlled by the Dept. of Supply for the production of No. 1 Sole Leather. (ii) Standard of hides as processed by tanneries controlled by the Dept. of Supply for the production of No. 2 Sole Leather or any lower standard.	1 lb. 10 ozs. per Re. 1 lb. 14 ozs. per Re.
(b) Buffalo hides, heavy	Above 30 lbs. per hide.	(i) Standard of hides as processed by tanneries controlled by the Dept. of Supply for the production of No. 1 Sole Leather. (ii) Standard of hides as processed by tanneries controlled by the Dept. of Supply for the production of No. 2 Sole Leather or any lower standard.	1 lb. 3 ozs. per Re. 1 lb. 10 ozs. per Re.

H. AHMED

Deputy Secretary to the Government of India

The 30th July 1945

No. 892-T.—The following notifications, issued by the Government of India in the War Transport Department, are republished for general information.

By order of the Governor
C. S. JHA

Secretary to Government

New Delhi, 30th June 1945

No. 7-LV (15)/45—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to direct that the following further amendment shall be made in the disposal of Used Government Motor Vehicles Control Order, 1944, namely:—

In the said Order, for sub-clause (b) of clause 2, the following shall be substituted, namely:—

“(b) The Provincial Motor Transport Controller in relation to a Province means the officer appointed by the Provincial Government to be the Provincial Motor Transport Controller for the purposes of this Order, and includes any other officer authorised by the Provincial Government to perform any of the functions of the Provincial Motor Transport Controller under this Order.”

New Delhi, 23rd June 1945

No. 11-LV (1)/44—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules,

the Central Government is pleased to direct that the following further amendment shall be made in the Disposal of Used Government Motor Vehicles Control Order, 1944, namely:—

After Note (ii) below the Schedule to the said Order, the following note shall be added, namely:—

“NOTE (ii)—For the purpose of the application of the above formula, the model year should be taken as the year in which the vehicle was first taken into service.”

D. R. RUTNAM

Joint Secy. to the Govt. of India

PRESS NOTE

The 26th July 1945

By a notification published in the *Gazette of India* Extraordinary, dated the 18th July 1945 the Blanket Freezing Order of the 16th December 1944 which was re-issued on the 11th June 1945, has now been amended bringing within the purview of the order commission agents and other dealers who, acting on behalf of quota-holders, take delivery of cloth from a manufacturer in a manufacturing centre. The effect of the notification is that such commission agents and dealers are prohibited from selling the cloth of which they have taken delivery except in accordance with the permits issued by the Textile Commissioner or under his authority.